

30/100

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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( SEE RULE. - 4 )

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI

ORDER SHEET

Original Application No. : 24/2003  
Misc. Petition No. \_\_\_\_\_  
Contempt Petition No. \_\_\_\_\_  
Review Application No. \_\_\_\_\_

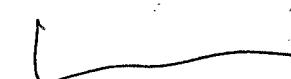
Applicant(s): Baina Ram Saikia

- VS. -

Respondent(s): Wor 2018

Advocate for the Applicant(s): Mn G.K. Bhattacharya

Advocate for the Respondent(s): Mn B. Choudhury  
Case

Notes of the Registry	Date	Order of the Tribunal
This application is in form but not in time. Condonation Petition is filed / not filed for Rs. 500/- applied vide IPO/DTT No 7G 605577 Dated: <u>10/2/2003</u>  <i>Open</i> <i>By. Registrar</i> <i>JS</i> <i>11/2/03</i>	<u>13.2.2003</u>	<p>Heard Mr. G.K. Bhattacharya, learned Sr. counsel for the applicant and also Mr. B.C. Pathak, learned Addl. C.G.S.C. for the respondents.</p> <p>The application is admitted. Call for the records. Returnable by four weeks.</p> <p>Any further promotion to the post of Executive Engineer shall be subject to the outcome of this proceeding.</p> <p>List the matter again on 13.3.2003 for orders.</p>  <p>Vice-Chairman</p>
Notice to Respondent No. 687 returned due to Party Retired. No such person in this address. in C file. <u>3/3.</u>  No. written statement has been filed.	<u>mb</u> <u>13.3.2003</u>	<p>Mr. B.C. Pathak, learned Addl. C.G.S.C. for the respondents prays for time for filing written statement. Prayer is allowed. List on 4.4.2003 for orders.</p>  <p>Vice-Chairman</p>
	<u>mb</u> <u>3.4.03</u>	

(2)

4.4.2003

The respondents are yet to file written statement. List on 5.5.2003 written statement.

No. written statement has been filed

*BB*  
2.5.03.

mb

Vice-Chairman

5.5.2003

Present: The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.  
The Hon'ble Mr. S. Biswas  
Administrative Member.

No. written statement has been filed.

*BB*  
5.6.03.

bb

*S. R.*

Member

Vice-Chairman

6.6.2003

Present : The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.  
The Hon'ble Mr. R.K.Upadhyay, Member (A).

No. written statement has been filed.

*BB*  
4.7.03.

mb

*C. B. Sengupta*

Member

Vice-Chairman

7.7.2003

The respondents are yet to file written statement, though time granted. Put up again after four weeks enabling the respondents to file written statement.

The respondents are granted time for filing written statement as a last chance.

List the case on 6.8.2003 for further order.

No. written statement has been filed.

*BB*  
5.8.03.

bb

Vice-Chairman

6.8.2003 No written statement is forthcoming though we allowed last chance for filing written statement. As a special case and on the prayer of Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents further three weeks time is allowed to the respondents to file written statement. No further time shall be granted thereafter.

List again on 28.8.2003 for orders.

8.8.03

W.Ps submitted  
by the Respondent Nos.  
1 to 4.

Member

Vice-Chairman

mb

28.8.03

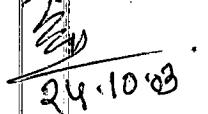
Written statement has been filed.

The case may now be listed for hearing on 25.9.03. The applicant may file rejoinder if any, within two weeks.

  
Member

  
Vice-Chairman

1m

  
24.10.03

25.9.2003

None appears before the Court on behalf of the applicant. Passed over for the day.

  
Member

  
Vice-Chairman

bb

Later on

Mr. B. Choudhury, learned counsel for the applicant, appeared and submitted that he is intending to submit rejoinder and accordingly prayed for some more time.

Prayer allowed. List the case on 27.10.2003 for hearing. In the meantime applicant may file rejoinder.

  
Member

  
Vice-Chairman

bb

O.A.24/2003

27.10.2003

On the prayer made by Mr.B.Choudhury learned counsel for the applicant, the case is adjourned on personal ground.

List the case again on 20.11.2003 for hearing.

*19/11/03*

*KV Prahledan*  
Member

*Vice-Chairman*

bb

20.11.2003 Present: The Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman The Hon'ble Shri S.K.Naik Administrative Member.

*w/s have been filed*  
*Mr. B. Choudhury, learned coun-*  
*sel for the applicant.*

*Mr. B.C.Pathak, learned Addl.*  
*C.G.S.C. for the respondents.*

Learned counsel for the applicant submits that arguing counsel has suffered bereavement in his family. At his request list on 10.12.2003.

*Bharat*  
Member

*J*  
Vice-Chairman

bb

21.1.2004

Present: Hon'ble Shri Bharat Bhusan, Member (J)

Hon'ble Shri K.V. Prahledan, Member (A).

*No. rejoinder has*  
*been filed.*  
*By*  
*29.3.04*  
Mr G.K. Bhattacharyya, learned counsel for the applicant is present. We are informed that the mother of the learned Addl. C.G.S.C. is seriously ill. So, Adjournded. List the case for hearing on 19.2.2004.

*KV Prahledan*  
Member (A)

*J*  
Member (J)

nkm

30.3.2004 present: The Hon'ble Shri Kuldip Singh  
Member (J).

The Hon'ble Shri K.V.Prahladan  
Member (A).

Mr.B.C.Pathak, learned Addl.C.G.S.C.  
for the respondents, submits that he could  
not bring the records today and hence is  
unable to argue today.

List the case before the next Division  
Bench.

*KV Prahladan*  
Member (A)

*KV*  
Member (J)

bb

13.5.2004-Present: The Hon'ble Shri Mukesh Kumar  
Gupta, Member (J)

The Hon'ble Shri K.V.Prahladan  
Member (A).

Arguments Heard. O.A. allowed by  
separate orders.

*KV Prahladan*  
(K.V. PRAHLADAN)  
MEMBER (A)

*M.K.G.*  
(MUKESH KUMAR GUPTA)  
MEMBER (J)

Received copy of  
judgement  
14/05/04  
(B.R. SAHIA)

Applicant

15/6.  
Copy of the Judgment  
has been sent to the  
ofc. for sending the  
same to the Respondent.  
No. 1 to 4 at the  
cost of the applicant.

16/6.  
Decided under  
of Nos. 1050 to 1053  
15.6.04. by Special P.M.  
at the cost of the  
applicant.

17/6/04  
R.S.  
P.C.

P.U.C -

Manu No HC XXI 14, 261-65/R.N. dtd 31.7.06  
received from the Hon'ble High Court, Guwahati  
4

The Judgment on order dtd. 18.7.06  
passed in W.P.(c) No. 8350 of 2004 by the  
Hon'ble Gauhati High Court may kindly be  
seen at P.U.C.

The BSAU or its has filed the  
above mentioned W.P.(c) against the  
Judgment on order dated 13.5.04 passed  
by OA No. 24/2005. The Hon'ble  
High Court has been pleased to Up-  
held the Hon'ble C.A.T's order.  
Submitted for favour & kind  
perusal.

18/8/06

Recd 29.8.06  
S.O.(S)

DR

For kind perusal of the judgement dtd 18.7.06  
of Hon'ble High Court Guwahati

Guwahati  
24/8/06

Hon'ble  
VC

IN THE GAUHATI HIGH COURT  
(THE HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA:  
MANIPUR: TRIPURA: MIZORAM AND ARUNACHAL PRADESH)

W.P. (C) No. 8350 of 2004

1. M/s Bharat Sanchar Nigam Limited  
(A Government of India enterprise)  
represented by the Chairman-Cum-Managing Director, Sanchar  
Bhawan, New Delhi-110001.

2. Senior Deputy Director  
General (B. W) Chandrik  
Building (10<sup>th</sup> floor) 36,  
Bharat Sanchar Nigam Limited  
Janapath, New Delhi-110001.

3. Chief Engineer (Civil),  
Bharat Sanchar Nigam Limited  
Assam Civil Zone, Mitra  
Building, Ulubari, Guwahati-7.

Petitioners

Versus

1. Shri Betha Ram Saikia  
2. The Central Administrative Tribunal  
Guwahati Bench, Guwahati.

Respondents

PRESENT:

THE HON'BLE MR. JUSTICE P.G. AGARWAL

THE HON'BLE JUSTICE SMT. A. HAZARIKA

Advocates for the Parties:

For the appellant:-Mr. B.C. Pathak, Mr. B. Pathak

Mr. D. Barua, Advocates

For the respondent:-Mr. G.K. Bhattacharyya, Sr. Advocate

Mr. B. Choudhury, Mr. D. Goswami, Advocates

Date of Hearing:-18.7.2006

Date of Judgment:-18.7.2006

JUDGMENT AND ORDER (ORAL)

P.G.AGARWAL,J.- Heard Mr. B.C. Pathak, learned counsel assisted by Mr. B. Pathak and Mr. D. Barua, appearing on behalf of the petitioner and Mr. G.K. Bhattacharyya, learned senior counsel for the respondent applicant Betha Ram Saikia.

2. The respondent applicant Betha Ram Saikia, a member of the Scheduled Tribe community, joined as Junior Engineer (Civil) under the Department of Telecommunications, Government of India on 3.7.72 and thereafter, he was promoted to the rank of Assistant Engineer with effect from 16.12.78. The applicant, thereafter, passed the requisite departmental qualifying examination for inclusion of his name in the All India Seniority List for promotion to the next post of Executive Engineer. However, the concerned authority failed to include his name in the said All India Seniority List and as such he was deprived from consideration of his name for promotion to the post of Executive Engineer and persons below him were considered and promoted vide order dated 23.1.03. The applicant, thereafter, approached the Central Administrative Tribunal, Guwahati Bench, Guwahati by filing O.A. No. 24/ 2003. The said petition was contested by the present petitioner Bharat Sandhar Nigam Limited, for short, the BSNL and the said petition was disposed of by the Tribunal vide impugned judgment with the following directions:

- "(i) In view of the law laid down by the Bangalore Bench of this Tribunal, the respondents' objection that in the absence of notification issue by Section 14 (2) of the Administrative Tribunals Act, 1985, the Tribunal has no jurisdiction to entertain the present application as the applicant is working under BSNL, is overruled;
- (ii) In view of the respondents' statement made in paragraph 12 of the reply that the present application is premature as neither the provisional seniority list has been finalized nor the applicant has been regularly promoted to the grade of Assistant Engineer

(Civil) and on the other hand contending that the cause of action is time barred and therefore the present application is hit by delay and laches is found to be inconsistent and contradictory on the face of it and accordingly the said plea is rejected;

(iii) Since the applicant was promoted as Assistant Engineer (Civil) vide order dated 13.11.1978 (Annexure-I) and continues to be functioning in the said post without any break or reversion, is held to be holding the said post on regular basis particularly in view of the law noticed hereinabove;

(iv) As the applicant is functioning as Assistant Engineer (Civil) since 13.11.1978, the respondents' action in not including his name in the provisional seniority list issued for the said cadre is held to be illegal;

(v) accordingly a direction is issued to respondents to include the applicant's name at appropriate place in the seniority list of the said cadre with all consequential benefits including right to promotion to the next higher post of Executive Engineer or further promotion, if any. Consequently the respondents no. 1-4 are directed to consider him for promotion to the grade of Executive Engineer (Civil) from the date his juniors were promoted vide order dated 23.1.2003. However he will not be entitled to any back wages on the said account.

(vi) The aforesaid exercise shall be completed as early as possible and in any event within a period of three months from the date of receipt of the order.

(vii) No costs."

3. Feeling aggrieved, the BSNL has filed the present writ petition. Mr. Pathak, learned counsel for the petitioner has referred to a decision of the Division Bench of this Court dated 28.9.05 whereby a batch of writ petitions were disposed of by this Court wherein it was held that in the absence of any notification u/s 14 (2) of the Administrative Tribunals Act, 1985, the Tribunal has no jurisdiction over the BSNL employees. At this stage, Mr. G.K. Bhattacharyya, learned senior counsel has submitted that the applicant was not absorbed by the BSNL when he had approached the Tribunal and he was serving on deputation only and we find that this fact has been noted by the Tribunal. However Mr. G.K. Bhattacharyya was fair enough to submit that during the pendency of the application, the applicant was absorbed vide order dated 7.5.04 whereas the

impugned judgment was passed on 13.5.04. It is also submitted that the fact of absorption was not informed to the applicant and as such he was not aware of the same on that day. On the other hand, the present petitioner BSNL <sup>also</sup> did not inform the Central Administrative Tribunal about absorption of the applicant in the BSNL. Mr. G.K. Bhattacharyya further submits that the applicant had put in 34 years of service and now he is in the verge of retirement and even if the impugned order is set aside on the ground of lack of jurisdiction, the petitioner would have to approach this court again for necessary relief and by the time the matter is heard and disposed of, he will retire from service without any benefits.

4. So far the question of jurisdiction is concerned, the matter stands settled by the Division Bench decision of this court as quoted above and we reiterate the same. However, considering the facts of the present case and as submitted by the learned counsel for both sides, we propose to dispose of this writ petition on merit.

5. The broad facts of the case as stated above are not in dispute. The applicant Betha Ram Saikia was promoted as Assistant Engineer in the year 1978 and since then he is serving as Assistant Engineer without any break in service. The petitioner BSNL came up with a plea that the said promotion was on adhoc basis. There can not be any promotion on adhoc basis continuing for long 20 years and as a matter of fact, the applicant was given the benefits of assured career progression and all other consequential benefits of promotion. The applicant also participated in the qualifying examination. The applicant came up with the plea that he had cleared the qualifying examination in the year 1983-86 and from the pleadings made in the petition, we find that the above plea was never challenged or disputed.

6. Thus, we find that the applicant has been wrongly deprived of his right for promotion when the applicant had the requisite eligibility criteria and he had right to be considered for promotion. Whether promotion is given or not is altogether a different matter. The non-

inclusion of the name of the applicant was due to the fault of the employer and for that the applicant can not be penalized. The fact that certain persons, namely, K.H. Ramappa, U.N. Naik and M.S. Rajmohan Prasad, who were junior to the applicant have been promoted vide order dated 23.1.03 is also not disputed before us.

7. In view of the above, we dispose of the writ petition with a direction to the petitioner BSNL to consider the case of the applicant Betha Ram Saikia for promotion to the Grade of Executive Engineer (Civil) from the date when his juniors were promoted. The applicant will, however, not be entitled to any back wages.

8. The above exercise shall be completed within a period of two months from the date of this order.

9. The writ petition stands disposed of as aforesaid.

Sd/- A. Hazarika.  
JUDGE.

Sd/- P.G. Agarwal.  
JUDGE.

Memo No. HC.XXI. 14/261-65

R.M. Dtd.

31.7.06

Copy forwarded for information and necessary action to:-

1. M/s Bharat Sanchar Nigam Limited (A Government of India Enterprise) represented by the Chairman-Cum-Managing Director, Sanchar Bhawan, New Delhi- 110001.
2. The Senior Deputy Director General (B.W) Chandrik Building (10th floor) 36, Bharat Sanchar Nigam Limited Janapath, New Delhi- 110001.
3. The Chief Engineer (Civil), Bharat Sanchar Nigam Limited Assam Civil Zone, Mitra Building, Ulubari, Guwahati-7.
4. Shri Betha Ram Saikia, S/o Late Lekheswar Saikia, Assistant Engineer (Civil) Bharat Sanchar Nigam Limited Civil Sub-Division-V, Guwahati.
5. The Deputy Registrar, Central Administrative Tribunal, Guwahati Bench Rajgarh Road, Bhangaghat, Guwahati- 781005. He is requested to acknowledge the receipt of the following records. This has reference to his letter No. CAT/GHY/68/Judl/437 Date 14.06.2005.

Enclo:-

1. O.A. 24/03 Part 'A' with Orgl. Judgement.
2. R.A. 9/04 Part 'A' with Orgl. Judgement.

2 Nos. Files.

By order

Asstt. Registrar (I&E)  
Guwahati High Court, Guwahati.

Chg.  
28/7/06.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGLAORE BANGLAORE BANGLAORE  
GUWAHATI BENCH :: GUWAHATI

O.A.NO. 24/2003

DATE OF DECISION 13-5-2004

Shri B. Bortha Ram Saikia Applicant/s

Shri G.K. Bhattacharya Advocate for the applicant/s  
and Shri B. Choudhury  
versus

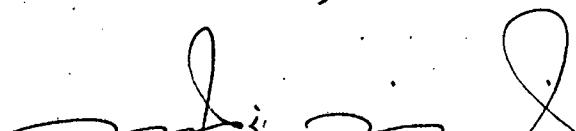
Union of India and Others Respondent/s

Shri B.C. Pathak, AGGSC Advocate for the Respondent/s

CORAM:

SHRI MUKESH KUMAR GUPTA, MEMBER (J)  
SHRI PRAHLADAN, MEMBER (A)

1. Whether reporters of local newspapers may be allowed to see the judgment?  Yes/No
2. To be referred to the Reporter or not  Yes/No
3. Whether to be circulated to all Benches  Yes/No
4. Whether their Lordships wish to see the fair copy of the judgement.  Yes/No

  
(MUKESH KUMAR GUPTA)  
VICE CHAIRMAN/MEMBER(A)/(J)

W

**CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:GUWAHATI**

**ORIGINAL APPLICATION NO. 24/2003**

**DATED THIS THE THIRTEENTH DAY OF MAY, 2004**

**SHRI MUKESH KUMAR GUPTA, JUDICIAL MEMBER**

**SHRI K. V. PRAHLADAN, ADMINISTRATIVE MEMBER**

Shri Bortha Ram Saikia  
S/O, late Lakheswar Saikia  
Assistant Engineer (Civil)  
BSNL, Civil Sub Division-V  
Guwahati.

**Applicant**

(By Senior Advocate Shri G. K. Bhattacharya and Advocate  
Shri B. C. Choudhury)

**VS.**

1. Union of India  
Represented by its Secretary  
(DOT), Ministry of Communi-  
cation, Sanchar Bhawan  
20, Ashoka Road  
New Delhi-110 001.

2. Chairman-cum-Managing Director  
BSNL Board, Sanchar Bhawan  
20, Ashoka Road  
New Delhi.

3. Senior Deputy Director  
General (B.W.), BSNL  
Chandrik Building (10th Floor)  
36, Janpath, New Delhi-110 001.

4. Chief Engineer (Civil)  
BSNL Assam Civil Zone  
Mitra Building, Ulubari  
Guwahati-781 007

5. K. H. Ramappa  
Executive Engineer (C)  
DOP, Mysore.

6. U. N. Naik  
Executive Engineer (P&D)  
DOP, Bangalore.

7. M. S. Rajmohan Prasad  
Executive Engineer (P&D)  
DOP, Bangalore. **Respondents**

(By Shri B. C. Pathak, A. C. G. S. C.)

ORDER (ORAL)

SHRI MUKESH KUMAR GUPTA, MEMBER (J)

In this application a challenge has been made to the action of respondent nos.1 to 4 in not including the applicant's name in the All India Seniority List of Assistant Engineer (Civil) despite representations made by him and consequently not promoting him to the next higher grade of Executive Engineer (Civil), overlooking him, though several of his juniors were promoted vide order dated 23rd January, 2003.

2. The actual matrix of the facts are that: The applicant who belong to Scheduled Tribe community, after completing Diploma Course in Civil Engineering in the year 1971, joined as Junior Engineer (Civil) on 3rd July, 1972. During the course of service, he was promoted to the next higher grade of Assistant Engineer (Civil) with effect from 16.12.1978 vide P&T Board Order No.64-11/78-CW (P&T) dated 28.10.1978 (Annexure-I). In the All India Seniority List of Junior Engineers as on 1.10.1979, his name was included at sl.no.166. His name was also included in the All India Eligibility List of Junior Engineers for promotion to the grade of Assistant Engineer (Civil) issued vide memo dated 6.6.1989 at sl.no.125(A). Respondents 5 to 7 appeared at sl.nos. 171, 199 and 356 respectively in the said All India Eligibility List. It is contended that the applicant cleared all the departmental accounts papers for the

post of Assistant Engineer (Civil). It is stated that a notification dated 27th September, 1989 was issued by the Telecom Board, which did not include his name and as such he submitted a representation dated 17.10.1989 with a prayer to include his name but there was no response. He submitted several representations/appeal followed by various reminders like 22nd December, 1997, 1998, 29.11.99 and 26th June, 2000. He was assured by the authorities that the mistake in not including his name would be rectified but no positive action had been taken by the respondents. All India Seniority List of Assistant Engineer (Civil) was again issued on 15th March, 2001 but the same did not include his name. Another notification dated 15th March, 2002 was issued circulating provisional seniority list in the grade of Assistant Engineer (Civil) which also omitted the applicant's name. The applicant submitted representation dated 4.4.2001 which was duly forwarded to the concerned authorities but no action had been taken. In the meantime, based on DOP&T O.M dated 9th August, 1999, on completion of 24 years of service, the applicant was granted second financial upgradation under ACP Scheme vide order dated 27.12.2000. The respondents also issued a provisional seniority list of Assistant Engineer (Civil) on 21st September, 2001 which also omitted the applicant's name for no rhyme or reasons. Instead of rectifying the mistakes/omission, the respondents issued order dated 23rd January, 2003 promoting 21 officials to the next higher grade of

Executive Engineer (Civil), including respondents 5 to 7 who were juniors to the applicant. Being aggrieved with the respondents action, the present application has been preferred the present O.A.

3. Shri G.K. Bhattacharya, learned Senior Advocate assisted by Shri B. Choudhury contended that the action of the authorities in omitting the applicant's name from the All India Seniority list is illegal, arbitrary and discriminatory besides being violative of the principles of natural justice. Despite the fact that the applicant was allowed second financial upgradation on completion of 24 years of service, his name had not been included in the seniority list without any rhyme or reasons. Instead of rectifying the mistake/omission in not including the applicant's name in the seniority list, the respondents promoted 21 officials including 3 of his juniors to the next higher grade of Executive Engineer (Civil), which action under no circumstances could be justified.

4. The respondents 1 to 4 on the other hand filed the reply and contested the applicant's claim. Shri B.C. Pathak, learned Additional Central Government Standing Counsel appearing for the respondents raised following contentions:

(a) That the present application is barred by law of limitation and suffers from laches. The applicant



remained silent for nearly 14 years and it is well settled law that the settled position after a long period of time cannot be unsettled.

(b) The next contention raised by the learned counsel was that this Tribunal has no jurisdiction as the applicant is working in BSNL. In the absence of specific notification under Section 14 (2) of The Administrative Tribunal Act, 1985, this Tribunal would have no jurisdiction to entertain the present application.

On merits it was contended that since the applicant was not a regular Assistant Engineer (Civil), his name did not appear in the seniority list and accordingly he was not considered for promotion to the next higher post of Executive Engineer. The provisional seniority list dated 21st September, 2001 would be finalised only after considering all the representations made including that of the applicant. The name of the applicant was not included in the seniority list of Assistant Engineer (C) as he had not passed the prescribed departmental qualifying examination which was essential for regularisation in the said cadre and the said fact was so admitted by the applicant in his representation filed as Annexure-A3 dated 17th October, 1989.

J

In para-12 of the reply statement the respondents stated as follows: "The application is premature as neither the provisional seniority list has been finalised nor the applicant has been regularly promoted to the grade of AE (C)." In view of the above, it was contended that the present application is time barred by delay and laches. Strong reliance was placed by Shri B.C. Pathak, learned counsel for the respondents on AIR 1999 SC 1510 (B.S. Bajwa and Another vs. State of Punjab & Others) & CAT Full Bench Decision, Vol.III, Page 206 (Kamal Kishore Narang vs. Union of India & Others), AIR 1990 SC 10 (S.S. Rathore vs. State of M.P.), 1993 (1) ATR 855 (SC) (Ratan Chandra Samanta vs. Union of India), 1998 SCC (L&S) 611 (B.S. Baweja vs. State of Punjab), 2002 (1) SLJ 352 - Delhi High Court (Shri Ram Gopal Verma vs. Union of India and Anr.) & 2003 (3) SLJ 251 - Lucknow Bench (Sudhir Sharma vs. Union of India).

5. We heard learned counsel for the parties at length and perused the pleadings carefully.

The first and foremost issue which needs determination is whether the present application is hit by limitation. In other words, is it time barred? As noted herein above, the respondents in reply para-12 have stated in specific that neither provisional

J

seniority list has been finalised nor the applicant has been promoted on regular basis in the grade of Assistant Engineer (Civil). Once the respondents contend that the application is premature, then how in the same breath they can be allowed to contend that the application is time barred. Such contradictory and conflicting contentions cannot be accepted on the face of it. Therefore, the respondents plea that the present application is time barred is misconceived and accordingly rejected.

6. The second fundamental issue which needs determination is whether this Tribunal has jurisdiction over the issues raised, as contended by the respondents. It was vociferously contended by the respondents that the applicant even as on date is working in BSNL and in the absence of notification issued under Section 14 (2) of the Administrative Tribunal Act, 1985, conferring jurisdiction of this Tribunal over the employees of BSNL, the Tribunal has no jurisdiction to entertain the present application. It is undisputed fact that the applicant as on date has not been absorbed in BSNL. It is also admitted that the applicant is neither a Group 'C' or Group 'D' employee but holding a Group 'B' post. It is also undisputed fact that that the applicant's basic grievance is non-inclusion of his name in All India Seniority list, for which inaction, cause arose

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when he was working in the Department of Communication.

A coordinate Bench of this Tribunal at Bangalore in O.A.

No.810/1996 decided on 5.6.2002, on a similar issue of jurisdiction over the employees of BSNL held as follows:-

"....If that is so, whenever the services of a person holding the civil post under the Central Government are placed at the disposal of such Corporation, this Tribunal has jurisdiction in view of Section 14(1)(b)(iii) of the Administrative Tribunals Act, 1985 ('AT Act' for short). While considering Section 14(1)(b)(iii) of the AT Act, in O.A.No.58 of 2001 and connected cases, vide judgment and order dated 2-05-2002, this Tribunal, by following the judgment of the Central Administrative Tribunal, Delhi Bench in C.P. Mathur Vs. Union of India and others [(1992) 21 ATC 185] has held that under Section 14(1)(b)(iii) this Tribunal has jurisdiction regarding the service of a person placed at the disposal of any Corporation or Society 'owned' or 'controlled' by Government of India. In this view of the matter, we are of the considered opinion that this Tribunal has jurisdiction regarding the Central Government employees deputed to the Corporation which is under the control of the Central Government." (emphasis supplied)

The aforesaid law was recently followed by Bangalore Bench vide its judgement and order dated 7th October, 2003 passed in O.A. No.736/2002, G. Ramanathan vs. Union of India and Others. We may note that the applicant has not yet been absorbed in the BSNL and he continues to be on deemed deputation to BSNL. In view of the law noticed herein above, which squarely applies to the facts of the present case, we overrule the objection raised by the respondents and hold that this Tribunal has jurisdiction regarding the applicant's grievance who is placed at the disposal of BSNL owned/controlled by the Government of India.

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7. Next and last issue which require determination is whether the applicant could be said to be promoted on officiating basis as Assistant Engineer (Civil) purely on adhoc and temporary basis, particularly when he has neither been reverted nor there is any break of any nature in the said post. Learned Senior Advocate Shri Bhattacharya strongly urged that under no circumstances a person who was promoted on officiating basis in the year 1978 could be treated on adhoc basis particularly when he has put in more than 25 years of service and he continues to work in the said post without any interruption or break. On the other hand, not only his annual increments were released, eve he was allowed to cross efficiency bar. Not only these, he was even granted the second financial upgradation on completion of 24 years of service in terms of DOP&T O.M dated 9th August, 1999. Further, it was emphasised that the applicant had cleared all the departmental accounts paper of Assistant Engineer (C) as early as in the year 1983 - 1986. A specific averment to the said aspect was made in para-4.2 of the O.A. learned Senior counsel produced before us the result of Departmental Examination for Assistant Engineers (Civil)/(DR)/AEs and Asstt. Director of Hort. held from 20th to 24th December, 1982 to show that the applicant passed the Paper-B (i.e. Accounts Paper II) in the year 1983 for which the examination was held from 20th to 24th December, 1982. Similarly, vide communication dated

22nd January, 1987, which circulated the list of officials who had qualified in the departmental qualifying examination for the said post, show that the applicant had passed I and III paper. Similarly order dated 22nd December, 2000 granting applicant second financial upgradation in the pay scale of Rs. 10,000-15,2000 on completion of 24 years of service was also produced before us. On the query raised by the Bench; particularly to the said order, the respondents were unable to react to the said aspects.

8. We may note that it is well settled law laid down by the Hon'ble Supreme Court in Narender Chadha & Ors. vs. Union of India & Ors. (1986 2 SCC 157), that an appointment cannot be treated as adhoc or temporary especially when the official continues to work for fifteen to twenty years without any break. Paragraph 21 reads as follows:

"As observed in D.R. Nim, I.P.S v. Union of India [1967] 2 S.C.R. 325 when an officer has worked for a long period as in this case for nearly fifteen to twenty years in a post and had never been reverted it cannot be held that the officer's continuous officiation was a mere temporary or local or stop gap arrangement even though the order of appointment may state so. In such circumstances the entire period of officiation has to be counted for seniority."

9. The ratio laid down in the aforementioned case squarely applies to the facts of the present case. Following the ratio laid down in the aforementioned judgements, we are of the considered view that under no



circumstances the applicant who is working as Assistant Engineer (Civil) since 1978 could be treated as adhoc and temporary as projected by the respondents. At no point of time the applicant was ever informed about his being treated in the said post of Assistant Engineer (Civil) as adhoc and temporary. When the applicant was allowed all the increments which fell due, as well as allowed to cross the efficiency bar besides grant of second financial upgradation and also the fact that he was never reverted from the said post even for a day, i.e., technical break, it would not be justified to treat the applicant as Assistant Engineer on adhoc and temporary basis. When the applicant had passed the departmental qualifying examination in the year 1983-86, why he was not regularised, remained unexplained by the respondents.

10. In view of the discussion made hereinabove, we find merits in the applicant's contention that there was no justification in not including his name in the All India Seniority list of Assistant Engineer (Civil). Since the applicant's name was not included in the All India Seniority list of Assistant Engineer (Civil) without any justification, he was deprived of the right of consideration to the next promotional post of Executive Engineer (Civil). The placement of respondents 5 to 7 in the eligibility list dated 23.6.1989 was also not disputed. This being the

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position, we find that had the applicant's name been figured at the appropriate place in the All India Seniority list of Assistant Engineer (Civil), he would not have been deprived of the right of consideration for promotion to the next higher post of Executive Engineer (Civil).

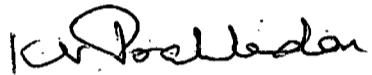
11. In view of the foregoing discussion, the present application is allowed by passing the following order:-

- (i) In view of the law laid down by the Bangalore Bench of this Tribunal, the respondents' objection that in the absence of notification issued by Section 14 (2) of the Administrative Tribunals Act, 1985, the Tribunal has no jurisdiction to entertain the present application as the applicant is working under BSNL, is overruled;
- (ii) In view of the respondents' statement made in paragraph 12 of the reply that the present application is premature as neither the provisional seniority list has been finalised nor the applicant has been regularly promoted to the grade of Assistant Engineer (Civil) and on the other hand contending that the cause of action is time barred and therefore the present application is hit by delay and laches is found to be inconsistent and contradictory on the face of it and accordingly the said plea is rejected;
- (iii) Since the applicant was promoted as Assistant Engineer (Civil) vide order dated 13.11.1978 (Annexure-I) and continues to be functioning in the said post without any break or reversion, is held to be holding the said post on regular basis particularly in view of the law noticed hereinabove;
- (iv) As the applicant is functioning as Assistant Engineer (Civil) since 13.11.1978, the respondents' action in not including his name in the provisional seniority list issued for the said cadre is held to be illegal;

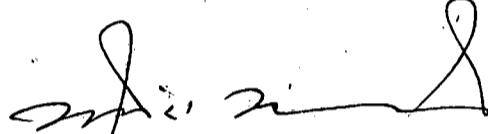
(v) accordingly a direction is issued to respondents to include the applicant's name at appropriate place in the seniority list of the said cadre with all consequential benefits including right to promotion to the next higher post of Executive Engineer or further promotion, if any. Consequently, the respondents no. 1-4 are directed to consider him for promotion to the grade of Executive Engineer (Civil) from the date his juniors were promoted vide order dated 23.1.2003. However, he will not be entitled to any back wages on the said account.

(vi) The aforesaid exercise shall be completed as early as possible and in any event within a period of three months from the date of receipt of the order.

(vii) No costs.



(K.V. PRAHLADAN)  
MEMBER (A)



(MUKESH KUMAR GUPTA)  
MEMBER (J)

MR.

8

LIST OF DATES & SYNOPSIS

3-7-72 : Joined as Junior Engineer(Civil) in the Post & Telegraph Department.

13-11-78 : Promoted to Assistant Engineer(Civil) w.e.f. 16-12-78.

1-10-79 : In the All India Seniority List of Junior Engineer the applicant name appeared at S.No.166 .... ANNEXURE Page-14.

24-6-89 : All India Eligibility List of Junior Engineer(Civil) applicant name appeared at SL.No.125(A) .. ANNEXURE Page-17.

27-9-89 : All India Promotion List of Junior Engineers and their appointment to officiate on regular basis as A.E.(Civil) in the Scale of Rs.2000-3500/-w.e.f. 26-9-89. Applicant name was omitted.

17-10-89 : Representation/Objection. .. ANNEXURE-1 Page-29.

22-12-97-98, 29-11-99 & 26-6-2000 : Filed representations for inclusion of his name in the All India Seniority List of Assistant Engineers(Civil) .. ANNEXURE Page 32-3

15-3-01 : Provisional All India Seniority List of Assistant Engineer (Civil) was circulated. Applicant name was omitted. Respondent No.5,6 and 7 name appeared at 285, 286 and 370. .. ANNEXURE Page 38-4

4-4-01 : Applicant submitted representation .. ANNEXURE Page 48,

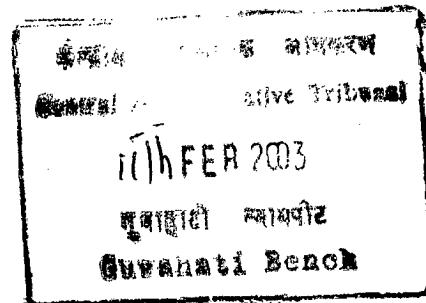
27-12-2000 : In the meantime applicant was granted Assured Career Progression Scheme.

21-9-01 : Another Provisional Seniority List of Assistant Engineers (Civil) was published. Applicant name was again omitted.

17-8-02 : Submitted representation for inclusion of his name in seniority list which was duly forwarded. .. ANNEXURE Page 50,

23-01-03 : Instead of rectifying the omission the authorities Promoted 21 officers to Executive Engineer(Civil) including Respondent No.5,6, and 7.

This showed that the authorities have rejected the applicant's representation at 17-8-02 without assigning any reason. .. ANNEXURE Page 54-



23

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI  
BENCH: GUWAHATI

(An Application under Section 19  
of the Administrative Tribunal Act, 1985)

O.A. NO. 24 OF 2003

Sri Betcha Ram Saikia ... Applicant

-Vs-

Union of India and others ... Respondents

I N D E X

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4.	Annexure - II	: 17 to 28
5.	Annexure - III	: 29 to 31
6.	Annexure - IV (series)	: 32 to 37
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8.	Annexure - VI	: 48 to 49
9.	Annexure - VII (series)	: 50 to 53
10.	Annexure - VIII	: 54 to 56.

Filed by

*Bikram Choudhury*  
Advocate 11-2-03

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*Betha Ram Saikia  
Betha Ram Saikia  
filed by the applicant through  
Bikram Choudhury, Advocate*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI

BENCH: AT GUWAHATI

(An application under section 19 of the  
Administrative tribunal Act, 1985)

O.A NO..... 24 of 2003

Sri Betha Ram Saikia,  
Son of late Lakheswar Saikia,  
Assistant Engineer (Civil),  
B.S.N.L. Civil Sub-Division-V,  
Guwahati.

... Applicant

-Vs-

1. Union of India

Represented by its Secretary  
(DOT), Ministry of  
Communication, Sanchar  
Bhawan, 20 Ashoka Road,  
New Delhi - 110001.

2. Chairman-cum-Managing  
Director, BSNL Board, Delhi,  
Sanchar Bhaban, 20 Ashoka  
Road, New Delhi.

3. Senior Deputy Director  
General (B.W.), BSNL  
Chandrik Building,

(10<sup>th</sup> Floor), 36 Janapath,

New Delhi-110001.

4. Chief Engineer (Civil),

BSNL Assam Civil Zone,

Mitra Building, Ulubari,

Guwahati-781007.

5. K.H. Ramappa,

Executive Engineer (C), DOP,

Mysore.

6. U.N. Naik,

Executive Engineer (P & D),

DOP, Bangalore.

7. M.S. Rajmohan Prasad,

Executive Engineer (P&D),

DOP, Bangalore.

... Respondents

1. PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE.

i) Illegal and arbitrary action of the authorities in not including the name of the applicant in the All India Seniority list of Assistant Engineer (Civil) since long in spite of several representations.

ii) Illegal and arbitrary action of the authorities in denying the applicant

Yours

advancement in career by not including his name in the All India Seniority list of Assistant Engineer (Civil) even after his name appearing in the Zonal Seniority List.

iii) Order No. 3-2/2002-CWG dt. 23.01.03 issued by Under Secretary (CWG) whereby 21 Officers were promoted to the grade of Executive Engineer (Civil) including Respondent No.5, 6 and 7 who are juniors to the applicant.

## 2. JURISDICTION OF THE TRIBUNAL:

The applicant declares that the subject matter of the order against which he wants redressal is within the jurisdiction of this Tribunal.

## 3. LIMITATION :

The applicant further declares that the application is within the limitation prescribed under Section 21 of the Administration Tribunal Act, 1985.

## 4. FACTS OF THE CASE :

1. That the applicant begs to state that he belongs to Schedule Tribe Community and after completing his diploma course in Civil Engineering from Dibrugarh Polytechnic in the year 1971, he joined service under the Post and \_\_\_\_\_

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Telegraphs Department as Junior Engineer (Civil) on 3.7.72 and was posted at Shillong. Thereafter the applicant in recognition of his faithful and commendable service was promoted to the post of Assistant Engineer (Civil) w.e.f. 16.12.78 vide P & T Board Order No. 64-11/78-CW (P&T) dated 28.10.78 through order dt. 13.11.78.

A copy of the promotion order is annexed herewith and marked as **Annexure-I**.

2. That the applicant begs to state that in the All India seniority of Junior Engineers on 1.10.79 published by the authority his name appeared at serial No. 166 and in eligibility list issued vide Memo No. 8 (9)87/TCC/SH/1215 dated 24.6.89 his name appeared at serial No. 125 (A) whereas the name of the Respondent No.5, 6 and 7 appeared at serial No. 171, 199 and 356. The applicant further states that he has also cleared all the departmental Accounts paper of Assistant Engineer (C).

The relevant extract of the All India Eligibility of Junior Engineers (C) is annexed herewith and marked as **Annexure-II**.

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3. That, thereafter, the applicant came over the Telecom Board's notification No. 57/89-CWG dated 27.9.89 which shocked and surprise him when he found his name omitted in the list of All India Promotion list of Officers who were allowed to officiate on regular basis as Assistant Engineer (Civil) in the scale of Rs. 2000/- to Rs. 3500/-. Thereafter immediately on 17.10.89 the applicant filed a representation/objection before the Telecom Board with the prayer that his name be included in the list, but there was no response.

A copy of the representation/objection is annexed herewith and marked as Annexure-III.

4. That the applicant begs to state that as he did not got any response to his representation/appeal dated 17.10.89, the appellant again on 22.12.97, 1998, 29.11.99 and 26.06.2000 filed several representations/appeals before the Respondent No.4 for inclusion of his name in All India Seniority List of Assistant Engineer (C) which were duly forwarded to Respondent No.2 and 3 for necessary action and all the time the authorities assured him that the mistake will be rectified.

*Mr. Bhawna*

Copies of the representations /appeals alongwith the forwarding letters are annexed herewith and marked as **Annexure-IV** (Series).

5. That the applicant begs to state that the authorities instead of including his name in the All India Seniority List of Assistant Engineer (Civil) again on 15.3.01, the office of Respondent No.4 vide its notification No.1 (59) 2000/ CE-ASM/GH/43 dated 15.3.02 circulated Provisional Seniority List in the grade of Assistant Engineers (Civil) issued by the Joint Deputy Director General (B.W.) by its office memorandum No. 5-1/2001-CSE dated 27.02.01. The ~~applicant~~ was again surprised when he found his name omitted from the seniority list while the name of officers who are junior to him including the name of Respondent No.5, 6 and 7 appeared in the list. The name of Respondent No.5, 6 and 7 appeared at serial No. 285, 286 and 370. The appellant immediately on 4.4.2001 submitted his representation before the authority, which was duly forwarded by Respondent No.4 to Respondent No.3 for necessary action.

The relevant extract of the provisional seniority list and representation dated 4.4.2001 are annexed herewith and marked as **Annexure- V** and **VI** respectively.

6. That the applicant begs to state that in the meantime the applicant got Assured Career Progression Scheme (known as ACP) after completion of 24 years service vide order No.3-1/2000-CWG dated 27.12.2000.
7. That the applicant begs to state that the authorities again on 21.9.2001 circulated a Provisional Seniority List of Assistant Engineers (Civil) in the P & T Civil Wing and there also the name of the applicant was omitted for no apparent reason. The applicant thereafter on 17.8.02 ~~and 26.8.2002~~ filed representation for inclusion of his name in the All India Seniority List of Assistant Engineer (C) and allotment of Staff number, which ~~was~~ duly forwarded.

Copy of the representation<sup>forwarding letters is</sup> ~~forwarding letters is~~ annexed herewith and marked as **Annexure-VII** (Series).

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8. That the applicant was hoping that this time the authorities shall rectify the mistake/omission and grant him promotion to Executive Engineer (Civil) to which he is otherwise eligible. But the authorities instead of rectifying the mistake/omission has now issued impugned order No. 3-2/2002-CWG date 23.1.03 issued by Under Secretary (CWG) to the Government of India whereby ~~21~~ Officers were promoted to the grade of Executive Engineer (civil) including Respondent No. 5, 6 and 7 who are junior to the applicant. This action of the authorities showed that they have rejected his representation/appeal dt. 17.08.2002 without assigning any reason.

Copy of the impugned order dated 23.01.03 is annexed herewith and marked as **Annexure-VIII.**

9. That the applicant has become highly aggrieved by the impugned actions of the authorities in not including his name in the All India Seniority List of Assistant Engineer (Civil) thereby depriving him further advancement in career and as such he is approaching this Hon'ble Tribunal for relief. The applicant has come to know that the authorities are initiating process to fill up some more

*Ans*

vacancies in the Grade of Executive Engineer (C) and as such unless some interim orders are passed the applicant will suffer irreparable loss and injury.

5. **GROUND FOR RELIEF WITH LEGAL PROVISIONS :**

- I. For that the action of the authorities in omitting the name of the applicant from the All India Seniority List of Assistant Engineer (Civil) is highly illegal, arbitrary, discriminatory and in violation of principle of natural justice and as such the impugned action of the authorities is bad in law and is liable to be set.
- II. For that the authorities by not including the name of the applicant in the All India Seniority List of Assistant Engineer (Civil) has denied him promotional opportunities/advancement in career which amounts to violation of Article 14 and 16 of the Constitution of India and as such the applicant is approaching this Hon'ble Tribunal for appropriate relief.
- III. For that the action of the authorities in promoting 21 officers to the grade of Executive Engineer (Civil) including Respondent No.5, 6 and 7 who are Junior to the applicant without solving the genuine

grievance of the applicant is highly discriminatory and the same is bad in law.

IV. For that, the authorities did not make a fair assessment and instead of rectifying the omission/mistake on their part, the authorities by promoting 21 officers to the grade of Executive Engineer (Civil) including his juniors have rejected the appeal of the applicant without any reason and as such the same is bad in law and is liable to be set aside.

V. For that, in any view of the matter, the impugned action of the authorities is bad in law and is liable to be set aside.

6. **DETAILS OF REMEDIES EXHAUSTED:**

The applicant had submitted a representation dated 17.08.02 and the authorities by promoting 21 officers to the grade of Executive Engineer (Civil) including his juniors i.e. Respondent No.5, 6 and 7 have rejected the same.

7. **MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT :**

The applicant further declares that he has not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made before any Court or any other authority or any other Bench of the

Tribunal nor any such application, Writ petition or suit is pending before any of them.

8. PRAYER:

It is, therefore, prayed that Your Lordships would be pleased to admit this application, call for the entire records of the case, ask the respondents to show cause as to why the name of the applicant should not be included in the All India Seniority List and thereafter promote him to Executive Engineer (C) and after perusing the causes shown, if any and hearing the parties direct the respondents to include the name of the applicant in the All India Seniority List of Assistant Engineer (Civil) and thereafter promote him to Executive Engineer (C) from the date when his juniors were so promoted with all consequential benefits and/or pass any other order/orders as

Your Lordships may deem fit and proper so as to grant adequate relief to the applicant.

And for this act of kindness, the applicant as in duty bound shall every pray.

9. **INTERIM ORDER IF ANY PRAYED FOR :**

It is, further prayed that pending disposal of the applications, Your Lordships would be pleased to direct the Respondents not to fill up any future vacancies in the Grade of Executive Engineer (C) and/or pass any other order/orders as Your Lordships may deem fit and proper.

And for this act of kindness, the applicant as in duty bound shall every pray

10. **DOES NOT ARISE:**

11. **PARTICULARS OF BANK DRAFT/POSTAL ORDER IN  
RESPECT OF THE APPLICATION FEE.**

- (i) I.P.O No. : 7G605577
- (ii) Date. : 10.02.03.
- (iii) Issued by Guwahati Post Office.
- (iv) Payable at Guwahati.

12. **LIST OF ENCLOSURES :**

As stated in the INDEX

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1/1

VERIFICATION

I, Sri Belha Ram Saikia, Son of Late Lakheswar Saikia, aged about 51 years, Assistant Engineer (Civil), B.S.N.L. Civil Sub-Division-V, Guwahati, (Assam) do hereby verify that the statements made in Paragraphs No. 3, 6 and 9 are true to my personal knowledge and the statements made in paragraphs No. 1, 2, 4, 5, 7 and 8 are believed to be true on legal advice and that I have not suppressed any material fact.

And I sign this verification on this the 11th day of February 2003 at Guwahati.

Place: Guwahati

*Belha Ram Saikia*

Date: 11.2.03.

Office of the Superintending Engineer, P&T Civil  
Circle No.I (Co-ordination), 8, Bentinck St., (6th Flr.)  
Calcutta - 700 001.

10:00:-

No.8(16)78/SEPT-1/Cal/4850

Calcutta the 13th November 1978

ORDER

Sub: Promotion of Junior Engineers(Civil) and Building Overseers absorbed in Civil Wing to the grade of Asstt. Engineers(Civil) under the coordination of P&T Civil Circle I, Calcutta.

In pursuance of the order of P&T Board, New Delhi vide No.64-11-78-CW(PT) dt. 28.10.78 the following Junior Engineers(Civil)/Building Overseers (Civil) absorbed in Civil Wing as Junior Engineers(Civil) under the Co-ordination of P&T Civil Circle I, Calcutta as mentioned at para 3 below are hereby promoted to officiate as Asstt. Engineers(Civil) on purely temporary and adhoc basis with effect from the date they take over the charge, for a period of four months or till such time the said post of A.E is filled up on regular basis, whichever is earlier.

2. The officers as at para 3 now promoted should clearly understand that the above promotion to the grade of Asstt. Engineer is purely on temporary and adhoc basis and it will not confer on the said promoted any title whatsoever any claim to seniority, promotion, confirmation or for counting of this period towards regular service in the grade of Asstt. Engineer.

3. The names of the officers and places of their posting are indicated below:

Sl. No.	Name	Office to which now attached as	Place of pos	Remarks
1.	N.G. Baisya	P&T Civil Dn. Siliguri	ASW, o/o SSW, Calcutta	Against existing vacancy
2.	K.P. Das	-do- Gauhati	A.E, Civil Sub -Dn. Aizal	-do-
3.	Salil Sur	-do-	A.E, Civil Sub -Dn. Imphal	-do-
4.	Prabir Kanti Chowdhury	o/o G.M. Telecom, W.B. Circle	P.A. to S.E Shillong	-do-
5.	F.G. Banik	P&T Civil Dn. IV Calcutta	A.E, Civil Sub -Dn. XIII, Cal.	-do-
6.	S.C. Dey	-do- Bhubaneshwar	-do- Cuttack	-do-
7.	Bhaskar Sengupta	-do- Sambalpore	ASW, o/o SSW Calcutta	-do-
8.	Sibamanda Sen	P&T Civil Dn. I Calcutta	ASW, o/o SSW Calcutta	-do-

ANEXED

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Contd... p/2

9. P. Barthakur	P&T Civil Dn. Shillong	A.E, Civil Sub -Dn. Tejpur	Against existing vacancy
10. S.K. Das Gupta	P&T Civil Dn. III, Calcutta	-do- Silchar	Vice Sri P.K. Saha transferred
11. L.K. Roy	P&T Civil Dn. II, Calcutta	ASW, C.C. Shillong II	Against existing vacancy
12. P.K. Banerjee	-do-	A.E, Civil Sub -Dn. Siliguri	-do-
13. Jyotimoy Roy	-do- Shillong	-do- Kohima	-do-
14. Dilip Kr. Roy	-do- Bhubaneshwar	-do- Sub-Dn. II, Sambalpore	-do-
15. T.K. Sinha	-do- Dn. III, Calcutta	ASW, o/o SSW Calcutta	-do-
16. Indrajit Guha	-do- Dn. II Calcutta	ASW, C.C-I, Calcutta	He will relieve Sri A.K. Gangopadhyaya, P.A. to S.E-I of dual charge of ASW.
17. A.S. Sardar	S.W's Secn. C.C-I, Cal.	ASW, C.C-II Calcutta	Against existing vacancy
18. A.K. Roy	P&T Civil Dn. II, Calcutta	ASW, C.C-II Calcutta	-do-
19. Amit Kr. Chakraborty	-do- IV, Cal.	A.E, Civil Sub Dn. XII now shifted to Kalyani	Against the es- tinct vacancy. The Sub-Dn. is shifted to Kalyani
20. D.K. Nandi	Civil Dn. P&T Howrah	ASW, o/o SSW Calcutta	Against existing vacancy
21. K.K. Karjee	-do- Siliguri	AE, Civil Sub- Dn. Siliguri-I	-do-
22. R.P. Pal	-do- dn. IV Calcutta	ASW, o/o SSW Calcutta	-do-
23. R.N. Roy	-do- II, Cal.	AE, Civil Sub- Dn. V, Calcutta	Vice Sri D. Banerjee transferred
24. Subodh Kr. Biswas	-do- Siliguri	ASW, o/o SSW Calcutta	Against existing vacancy
25. Pronabesh Ghosh	-do- Howrah	AE, Civil Sub- Dn. Gangtok	-do-
26. A.L. Majumdar	o/o D.E.T, City Dn. Calcutta	A.E, Civil Sub Dn. Jibrugarh	-do-
27. Supriya Sengupta	SW's section CC-I, Calcutta	-do- Sub Dn. XI Calcutta	-do-
28. R.N. Mukhopadhyay	P&T C.D. I, Calcutta	-do- Sub-Dn. I Calcutta	-do-
29. S.C. Patra	-do- Sambalpore	ASW, o/o SSW Calcutta	-do-
30. B.R. Saikia	-do- Shillong	A.E, Civil Sub Dn. Jorhat	Vice Sri AK Chakraborty transd.
31. Dulal Kanti Roy	-do- Dn. IV, Cal.	A.E, Pont-Blair Sub-Dn.	Against existing vacancy

Contd.. p/3

4. Consequent upon adhoc promotion as at para 3, the following transfers/postings in the grade of A.B(Civil) under this Co-ordination Circle are hereby ordered in the interest of public service:

Sl. No.	Name	From	To	Remarks
1.	Sri A.B.Sanyal	Civil Sub-Dn, Howrah	P.A. to S.E C.C-II, Cal.	Against existing vacancy
2.	Sri A.K.Bando- padhyay	ASW, C.C-II Calcutta	ASW, o/o SSW, Calcutta	-do-
3.	Sri P.K.Saha	Civil Sub-Dn, Silchar	ASW, o/o SSW Calcutta	-do-
4.	Sri Arun Kr. Chakraborty	Civil Sub-Dn, Jorhat	ASW, C.C-II Calcutta	Vice Sri A.K.Bando- padhyay transferred
5.	Sri A.K.Gangopadhyay	ASW, C.C-I, Calcutta	P.A. to S.E-I C.C, Calcutta	Against existing vacancy. He will hand over the dual charge of ASW to Sri Indrajit Guha and take over the full charge as P.A
6.	Sri D.K.Mukherjee	ASW, o/o SSW Calcutta	Civil Sub-Dn. Howrah	Vice Sri A.B.Sanyal transferred
7.	Sri D.Banerjee	Civil Sub-Dn. V, Calcutta	Civil Sub-Dn. VII, Calcutta	Against existing ex vacancy.

(N.S.Chakravarthy) 1378  
Superintending Engineer,  
Civil Circle I (Co-ordination)  
Calcutta

Copy forwarded to:

1. D.G. P&T New Delhi with reference to P&T Board's order No. 64-11/78-CW(PT) dt. 28.10.78.
2. Chief Engineer, P&T Civil Wing, New Delhi.
3. E.O-I to C.E(Civil), P&T New Delhi.
- 4-5. S.E, P&T Civil Circle II, Calcutta, Shillong
6. S.S.W, P&T Calcutta
- 7-17. E.E, P&T Civil Divn. I, II, III, IV, Calcutta/Howrah/Siliguri/Gauhati/Jorhat
18. G.M. Tele Con. West Bengal, Calcutta
19. D.E.T, City Dn. Calcutta
20. C.A.O, o/o G.M. Telecom, Calcutta
21. A.O (Telecom Accounts), Calcutta
- 22-23. Senior Architect/R.A, P&T Calcutta
- 24-34. A.O P&T Civil Dn. I, II, III, IV, Calcutta, Howrah/Siliguri/Bhubaneshwar/Sambalpore, Shillong, Gauhati & Jorhat
35. P.A. to S.E, C.C-I, Calcutta
- 36-73. The Concerned officers.
34. DPC file.

(N.S.Chakravarthy) 1378  
Superintending Engineer,  
Civil Circle I (Co-ordination)  
Calcutta

Most immediate  
By Registered.

DEPARTMENT OF TELECOMMUNICATIONS  
OFFICE OF THE SUPERINTENDING ENGINEER: TELECOM CIVIL CIRCLE  
SHILLONG-793003.

Date 21/6/89.

No. 8(9)87/TCC/SH/115

To

- 1-3. The Executive Engineer,  
Telecom Civil Division,  
Gauhati/Sorhat/Silchar.
- 4-5. The Executive Engineer,  
Postal Civil Division,  
Shillong/Silchar.

Sub : - All India Eligibility of Junior Engineers(C) for promotion to  
the grade of Asstt. Engineer(C).

Enclosed please find herewith a copy of All India Eligibility  
List of J.E.(C) for promotion to the grade of A.E.(C) forwarded by  
Telecom Directorate, New Delhi Vide his letter No. 40-3/85-CWG(Vol. II),  
dated 6-6-89 (copy enclosed) which is self-explanatory.

2. It is requested that the All India Eligibility List may be cir-  
culated among the Junior Engineers(C) in/under your Division/Sub-Div-  
ision and complaints, if any, regarding this list may be collected by you  
in your office, facts verified and forwarded to this office latest by 30-6-89  
for onward transmission to the Chief Engineer(C), South-East Zone,  
Calcutta.

3. The missing CRs of the officials those who have qualified the  
Departmental Examination from the cadre of J.E.(C)/A.E.(C/E) during  
the month of October, 1987 & December 1987 respectively may please be  
forwarded immediately to this office.

C. E. 21/6/89  
E.A. to Superintending Engineer,  
Telecom Civil Circle,  
Shillong-793003.

21/6/89

ANSES  
Choudhury

MOST IMMEDIATE

GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS  
SANCHAR BHAVAN, NEW DELHI-110001.

Dated 6-6-1989.

40-3/85-CWG(VOL.IV)

To : All the Chief Engineer(Civil)  
Telecom/Postal.

Subject : All India Eligibility List of Junior Engineers for promo-  
tion to the grade of Asstt. Engineer(Civil).

Sir, I am directed to forward you the All India Eligibility List  
of Junior Engineers for promotion to the grade of Asstt. Engineer(Civil).

The List has been prepared according to length of service  
of the officers, without disturbing the Circle Seniority List. The  
circles had already been directed to prepare the Seniority Lists accor-  
ding to the instructions circulated by us vide our letter dated  
9-1976 copies of which were circulated vide our letter of even number  
dated 2-3-1989.

You are requested to circulate the list among the Junior  
Engineers of your Zone. Complaints regarding placements on Circle  
Seniority, if any, may be dealt by the Circle Offices themselves and  
action taken intimated to us. Complaints regarding All India List  
will be collected in one lot by your office, facts verified and forwar-  
ded to this office with your comments so as to reach this office before  
15th June, 1989.

You are also requested to verify whether any vigilance  
case is pending or contemplated against any of the concerned officials  
and to forward to this office the vigilance clearance certificate. The  
pending CRs of the officials may also be despatched immediately.

Yours faithfully,

Sd/-  
( Navin Chandra )  
Asstt. Director General (CW)

Copy to :-

All Chief General Managers with a copy of All India Elig-  
ibility List.

Sd/-  
( L.R. Aggarwal )  
Section Officer (CWG)

## DRAFT ELIGIBILITY LIST OF J.E.s ON ALL INDIA BASIS

SL. NO.	NAME	DATE OF ENTRY IN TO J.E.	DATE OF CONFIRMATION.	CIRCLE	REMARKS
		GRADE.	4.	5.	6.
1.	S/SHRI				
1.	G. P. Das	11.4.60	1.3.65	Calcutta	
2.	N. S. Puri	20.7.66	1.3.71	N. Delhi	
3.	G. R. K. Musthy	25.8.66	1.3.70	Bombay	
4.	R. S. Rana	6.9.66	1.3.70	Ahmedabad	
5.	V. Vikrama	9.9.66	1.3.71	Trivandrum	
6.	H. S. Bedi	12.9.66	1.3.71	Kanpur	
7.	N. G. Baisya	15.9.66	1.3.70	Calcutta	
8.	K. P. Das	7.2.66	1.3.71	Shillong	
9.	R. K. Jariwala	30.9.66	1.3.71	N. Delhi	
10.	S. K. Puri	24.2.66	1.3.71	Calcutta	
11.	Salil Sur	7.2.66	1.3.71	Calcutta	
12.	B. Bagharendra Rao	20.2.67	Q.P.	Bangalore	
13.	C. C. Malilamani	28.2.67	1.3.69	Madras	
14.	P. K. Chowdhury	7.2.66	1.3.71	Calcutta	
15.	Shyam Sunder	22.5.67	1.3.71	Ambala	
16.	K. S. Sivasubramanian	25.5.67	1.3.71	Madras	
17.	N. Santhakumar	28.6.67	1.3.71	- do -	
18.	R. Sankaran	1.7.67	1.3.71	- do -	
19.	A. B. Viswas Rao	3.7.67	1.3.69	Bombay	
20.	D. Gunchandran	5.7.67	1.3.71	Madras	
21.	A. N. Chandwaskar	21.7.67	1.3.71	Bhopal	
22.	D. S. Srivastava	2.8.67	1.3.71	Lucknow	
23.	R. S. Sagoo	16.8.67	1.3.70	Bhopal	
24.	Puran Chand	4.9.67	1.3.70	N. Delhi	
25.	P. C. Gupta	11.9.67	1.3.71	N. Delhi	
26.	V. C. Saxena	13.9.67	1.3.79	Lucknow	
27.	S. M. D. Jain	20.9.67	1.3.71	Bhopal	
28.	Sita Ram Garg	20.9.67	1.3.79	Lucknow	
29.	V. R. Gudi	5.10.67	1.3.71	Bangalore	
30.	R. K. Aggarwal	25.10.67	1.3.79	Lucknow	
31.	P. G. Banik	6.11.67	1.3.73	Calcutta	
32.	S. C. Dey	6.11.67	1.3.71	- do -	
33.	B. K. Sengupta	10.11.67	1.3.73	- do -	
34.	S. Sen	27.11.67	1.3.73	- do -	
35.	O. P. Dora	6.12.67	1.3.71	N. Delhi	
36.	P. Barthakur	17.2.66	1.3.73	Shillong	
37.	S. K. Dasgupta	10.1.68	7.3.73	Calcutta	
38.	L. K. Roy (S/C)	19.1.68	7.3.73	- do -	

1.	2.	3.	4.	5.	6.
39.	M.K.Gupta	27.1.68	1.3.79	Lucknow	
40.	S.S.Rana	12.2.68	1.3.79	- do -	
41.	R.L.Laroi	21.4.68	8.7.75	Ambala	
42.	Ralph Faria	17.5.68	1.3.73	Trivandrum	
43.	P.K.Banerjee	3.8.68	1.3.73	Calcutta	
44.	K.Muralikrishna	7.8.68	1.3.80	Hyderabad	
45.	K.N.Gala	19.10.68	1.3.69	Bombay	
46.	Jyotirmay Roy	19.10.68	1.3.76	Shillong	
47.	V.P.Gupta	21.10.68	1.3.73	Bombay	
48.	S.C.Jain	14.11.68	1.3.71	N.Delhi	
49.	R.Jebraj	26.11.68	1.3.73	Madras	
50.	V.Venkataraman	28.11.68	1.3.73	- do -	
51.	V.Arunschalsm	28.11.68	1.3.73	- do -	
52.	N.K.Jain	21.1.69	1.3.71	N.Delhi	
53.	R.Satyanarayana	27.1.69	1.3.73	Madras	
54.	A.K.Chanda	19.2.69	1.3.73	Calcutta	
55.	M.M.Bhatt	12.5.69	14.11.79	Ahmadabad	
56.	Darshan Lal	12.8.69	1.3.71	N.Delhi	
57.	H.C.Gulati	12.8.69	1.3.71	- do -	
58.	S.H.Haidar	3.9.69	1.3.71	- do -	
59.	D.K.Ray	27.10.69	1.3.73	Calcutta	
60.	A.M.Mittal	4.11.69	1.3.79	Lucknow	
61.	O.P.Chavan	7.11.69	7.11.72	Hyderabad	
62.	Surash Jethra	5.12.69	1.3.73	Jaipur	
63.	R.K.Shukla	6.12.69	1.3.73	N.Delhi	
64.	N.Balakrishnan	8.2.69	1.3.79	Madras	
65.	R.Suoba Rao	27.5.70	1.3.75	Hyderabad	
66.	V.S.R.Ramadlia Rao	1.3.68	1.3.80	Hyderabad	
67.	J.P.Gupta	14.5.70	1.3.73	N.Delhi	
68.	D.V.Ajasagi	2.1.70	1.3.73	Bangalore	
69.	Chandra Kiran(S/C)	6.1.70	1.3.71	Bhopal	
70.	J.S.Murthy	10.1.70	1.3.73	Bangalore	
71.	L.P.Kudhuchkar	15.1.70	15.1.70	Bombay	
72.	P.Tukkaram (S/C)	5.2.70	1.3.80	Hyderabad	
73.	Y.Nagashwar Rao	23.1.70	1.3.81	- do -	
74.	P.Upendranathan	21.4.70	1.3.80	Trivandrum	
75.	S.M.Joerai	5.6.70	6.6.70	Bombay	
76.	T.K.Ghosh	13.8.70	Q.P.	Patna	
77.	I.Guha	1.9.70	1.3.76	Calcutta	
78.	G.S.Chandran	14.9.70	1.3.71	Bombay	
79.	I.Hanumantha Rao	2.10.70	1.3.81	Hyderabad	

1.	2.	3.	4.	5.	6.
80.	A. S. Sardar (S/C)	12.10.70	1.3.76	Calcutta	
81.	S. Padmanabhan	10.10.70	1.3.80	Trivandrum	
82.	A. K. Roy	27.10.70	1.3.76	Calcutta	
83.	H. N. Thakkar	4.12.70	1.3.73	Bombay	
84.	A. N. Upadhyay	5.12.70	1.3.71	Ahmedabad	
85.	A. K. Chakraborty	11.12.70	1.3.76	Calcutta	
86.	H. K. Tiggas (S/T)	15.12.70	1.3.81	Patna	
87.	A. B. Tembe	5.1.71	1.3.73	Bombay	
88.	V. J. Dahiwal	11.1.71	1.4.79	Bombay	
89.	D. K. Nandi	16.1.71	1.3.76	Calcutta	
90.	K. K. Karjee (S/C)	1.3.71	1.3.75	Calcutta	
91.	R. P. Pal	2.3.71	1.3.79	- do -	
92.	K. N. Saha (S/C)	9.3.71	1.3.79	- do -	
93.	P. Neema	23.3.71	1.3.73	Ahmedabad	
94.	P. N. Sharma	27.3.71	1.3.73	- do -	
95.	R. N. Roy (S/C)	19.4.71	1.3.79	Calcutta	
96.	S. U. Sanembakar	29.5.71	29.5.74	Bombay	
97.	Harpal Singh (S/C)	2.1.73	1.3.73	Bhubaneswar	
98.	S. K. Biswas	2.6.71	1.3.79	Calcutta	
99.	S. R. Pande	10.6.71	1.4.77	Bombay	
100.	C. Gopalan	3.7.71	1.3.80	Madras	
101.	M. R. Parab	11.8.71	1.3.73	Bombay	
102.	K. Kuttappan (S/C)	5.10.71	1.3.73	- do -	
103.	K. P. Kapoor	6.10.71	1.3.73	- do -	
104.	Amrit Lal Mazumdar (S/C)	7.10.71	1.3.79	Calcutta	
105.	S. K. Chaubey	11.11.71	1.3.76	Bhopal	
106.	S. K. Bhardwaj	18.11.71	1.3.76	- do -	
107.	S. K. Luthra	1.12.71	1.3.76	Jaipur	
108.	D. R. Somaiya	17.12.71	1.3.73	Bombay	
109.	A. R. Cheshadri	24.12.71	1.3.79	Madras	
110.	K. Sounderajan	24.12.71	1.3.79	Madras	
111.	P. G. Ramaswamy	28.12.71	1.3.73	Bombay	
112.	T. Muruganathan	31.12.71	1.3.73	Madras	
113.	D. V. Krishna Raju	1.1.72	1.3.81	Hyderabad	
114.	B. K. Candurde (S/C)	3.2.72	3.2.72	Bombay	
115.	M. Hanumanthu (S/C)	18.2.72	1.3.79	- do -	
116.	D. D. Prasad	28.2.72	1.3.73	Ahmedabad	
117.	Supriya Sengupta	28.2.72	1.1.76	Calcutta	
118.	R. N. P. Sahu	9.3.72	1.3.81	Patna	
118A.	P. Rajkumar (S/C)	18.9.72	1.3.81	Hyderabad	
119.	D. H. Handarkih	9.3.72	1.3.81	- do -	
120.	D. S. D.	1.4.72	1.3.81		
121.	D. S. D.	1.4.72	1.3.81		
122.	D. S. D.	1.4.72	1.3.81		
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231.	D. S. D.	1.4.72	1.3.81		
232.	D. S. D.	1.4.72	1.3.81		
233.	D. S. D.	1.4.72	1.3.81		
234.	D. S. D.	1.4.72	1.3.81		
235.	D. S. D.	1.4.72	1.3.81		
236.	D. S. D.	1.4.72	1.3.81		
237.	D. S. D.	1.4.72	1.3.81		
238.	D. S. D.	1.4.72	1.3.81		
239.	D. S. D.	1.4.72	1.3.81		
240.	D. S. D.	1.4.72	1.3.81		
241.	D. S. D.	1.4.72	1.3.81		
242.	D. S. D.	1.4.72	1.3.81		
243.	D. S. D.	1.4.72	1.3.81		
244.	D. S. D.	1.4.72	1.3.81		
245.	D. S. D.	1.4.72	1.3.81		
246.	D. S. D.	1.4.72	1.3.81		
247.	D. S. D.	1.4.72	1.3.81		
248.	D. S. D.	1.4.72	1.3.81		
249.	D. S. D.	1.4.72	1.3.81		
250.	D. S. D.	1.4.72	1.3.81		
251.	D. S. D.	1.4.72	1.3.81		
252.	D. S. D.	1.4.72	1.3.81		
253.	D. S. D.	1.4.72	1.3.81		
254.	D. S. D.	1.4.72	1.3.81		
255.	D. S. D.	1.4.72	1.3.81		
256.	D. S. D.	1.4.72	1.3.81		
257.	D. S. D.	1.4.72	1.3.81		
258.	D. S. D.	1.4.72	1.3.81		
259.	D. S. D.	1.4.72	1.3.81		
260.	D. S. D.	1.4.72	1.3.81		
261.	D. S. D.	1.4.72	1.3.81		
262.	D. S. D.	1.4.72	1.3.81		
263.	D. S. D.	1.4.72	1.3.81		
264.	D. S. D.	1.4.72	1.3.81		
265.	D. S. D.	1.4.72	1.3.81		
266.	D. S. D.	1.4.72	1.3.81		
267.	D. S. D.	1.4.72	1.3.81		
268.	D. S. D.	1.4.72	1.3.81		
269.	D. S. D.				

1.	2.	3.	4.	5.	6.
120.	R.N.Mukhopadhyay	20.3.72	1.3.79	Calcutta	
121.	B.P.Mehra (S/C)	13.4.72	1.3.79	Bhopal	
122.	Devi Singh	19.4.72	1.3.79	Jaipur	
123.	S.Ramamoorthy I	26.4.72	1.3.79	Madras	
124.	Dhanam Veer Singh Vaid	26.4.72	1.3.79	Ahmedabad	
125.	S.C.Patre (S/T)	20.6.72	1.3.79	Calcutta	
126.	B.R.Saikia (S/T)	3.7.72	1.3.79	Bhopal <i>calcutta</i>	
127.	P.A.Chandwani	13.7.72	1.3.79	N.Delhi	
128.	V.K.Gupta	14.7.72	1.3.79	- do -	
129.	Dalip Kumar (S/C)	1.2.74	1.3.79	- do -	
130.	Ram Charan (S/C)	7.5.74	1.3.79	- do -	
131.	Salig Ram (S/C)	17.6.74	1.3.79	- do -	
132.	Prem Singh (S/C)	28.6.74	1.3.79	N.Delhi	
133.	Kamlesh Kumar Sharma (S/C)	5.1.76	1.3.79	- do -	
134.	S.Sunder	17.7.72	-	Madras	
135.	Radhey Shyam	1.9.72	-	N.Delhi	
136.	R.K.Khaneja	5.8.72	-	- do -	
137.	Vinod Kumar Gera	1.9.72	-	- do -	
138.	Surinder Kumar Sethi	28.7.72	-	- do -	
139.	H.K.Chibber	4.8.72	-	- do -	
140.	T.K.Chakraborty	11.8.72	1.3.79	Lucknow	
141.	M.M.Khanduri	14.8.72	1.3.79	- do -	
142.	D.K.Dey	23.9.72	1.3.79	Calcutta	
143.	S.Chakraborty	23.9.72	17.1.77	Bombay	
144.	Surinder Kumar	5.9.72	-	N.Delhi	
145.	A.C.Jain	14.9.72	1.3.79	Bombay	
146.	S.L.Sharma	15.9.72	1.3.79	Ambala	
147.	D.Bose Babu	10.11.72	1.3.79	Jaipur	
148.	Ajesh Kumar	13.11.72	-	N.Delhi	
149.	S.Chanera Shekara Bhatt	17.11.72	17.11.75	Bangalore	
150.	Anandi Saha (S/C)	7.12.72	1.3.81	Patna	
151.	Ramesh Matlani	27.12.72	1.3.80	Lucknow	
152.	Sushil Kumar Sethi	1.1.73	-	N.Delhi	
153.	U.R.Patel (S/T)	14.1.73	1.3.79	Ahmedabad	
154.	H.B.Rathod (S/C)	2.2.73	1.3.79	Ahmedabad	
155.	V.K.Joshi	11.1.73	14.11.79	Ahmedabad	
156.	Suresh Paswan (S/C)	27.1.73	1.3.81	Patna	
157.	Bal Krishan	31.1.73	1.3.79	Jaipur	
158.	B.J.Urankar	3.2.73	1.4.82	Bombay	
159.	R.K.Govil	2.2.73	1.3.80	Lucknow	
160.	Vinod Kumar Sharma	2.2.73	-	N.Delhi	
161.	T.N.Subramaniam	16.2.73	1.3.80	Madras	

1.	2.	3.	4.	5.	6.
160.	S. Nagarajan	21.2.73	-	Madras	
161.	G. R. Joshi	24.2.73	1.3.79	Bangalore	
162.	A. D. Zingadi	24.2.73	1.3.79	- do -	
163.	Ram Gopal	24.2.73	1.3.79	- do -	
164.	P. N. Singh	1.3.73	1.3.81	Patna	
165.	Raghu Nath Ram (S/C)	3.3.73	1.3.81	- do -	
166.	R. N. Biswas (S/C)	8.3.73	1.3.79	Calcutta	
167.	S. R. Saxena	21.3.73	-	N. Delhi	
168.	M. S. H. Raja	26.3.73	1.3.79	Bangalore	
168.	H. K. Arora	28.3.73	1.3.76	Bhopal	
169.	A. Gundanna	2.4.73	1.3.79	Bangalore	
170.	C. K. Khatwani	10.4.73	1.3.79	Jaipur	
171.	K. H. Ramappa (S/T) ✓	13.4.73	1.3.79	Bangalore	
172.	J. Ananda	13.4.73	1.3.80	- do -	
173.	L. K. Ahuja	19.4.73	-	N. Delhi	
174.	Ravindra Babuta	19.4.73	1.3.80	Lucknow	
175.	Jasbinderjit Singh	28.4.73	-	N. Delhi	
176.	Prem Kumar	28.4.73	-	N. Delhi	
177.	Satyanarayana Murthy	30.4.73	1.3.81	Hyderabad	
178.	K. Ramesh	7.5.73	1.3.81	Hyderabad	
179.	Premod Kumar	15.5.73	1.3.80	Lucknow	
180.	S. Roy Chowdhury	16.5.73	-	Shillong	
181.	J. A. Shah	23.5.73	1.3.79	Bhopal	
182.	A. K. Srivastava	23.5.73	1.3.76	Bhopal	
183.	P. B. Viswakarma	26.5.73	28.6.77	Bhopal	
184.	Ch. Bhaskar Patro (SC)	1-6.73	1.3.80	Calcutta	
185.	A. H. Khan	1.6.73	17.1.77	Bombay	
186.	S. C. Agarwal	4.6.73	1.3.80	Lucknow	
187.	Pradeep Goel	4.6.73	1.3.80	Lucknow	
188.	Vinod Kumar Mehra	6.6.73	1.3.80	Lucknow	
189.	S. N. Sharma	15.6.73	-	Lucknow	
190.	Som Dutt Sharma	7.6.73	1.3.80	Jaipur	
191.	P. K. Mandal	12.6.73	1.3.80	Ambala	
192.	P. O. Johnny	15.6.73	1.3.80	Bangalore	
193.	A. R. Apte	16.6.73	16.6.76	Bombay	
194.	Basudev Sahu (SC)	21.6.73	1.3.80	Calcutta	
195.	K. C. Das (SC)	21.6.73	1.3.80	Calcutta	
196.	M. M. Srivastava	27.6.73	-	Bhopal	
197.	R. K. Mathuria	10.7.73	-	N. Delhi	
198.	P. Pal	23.7.73	1.3.80	Shillong	
199.	U. N. Naik (ST) ✓	23.7.73	-	Calcutta	
200.	R. K. Likhiani	1.8.73	1.3.80	Jaipur	

1.	2.	3.	4.	5.	6.
201.	C. Vidyasagaran	3.8.73	1.3.81	Trivandrum	
202.	J. Satyanarayana	16.8.73	1.3.81	Hyderabad	
203.	C. H. Mardian	18.8.73	-	Hyderabad	
204.	P. V. Subha Rao	20.8.73	1.3.81	Hyderabad	
205.	Mayadhar Sahoo	22.8.83	1.3.80	Calcutta	
206.	K. P. Velayudhan	4.9.73	14.11.79	Ahmedabad	
207.	A. K. Saha	10.8.73	-	Calcutta	
208.	V. K. Chowdhury	12.9.73	1.3.76	Bhopal	
209.	G. R. K. Chowdhury	15.9.73	1.3.81	Hyderabad	
210.	K. G. Divakaran Nair	15.9.73	Q.P.	Trivandrum	
211.	B. Rajagopalan	17.9.73	1.3.80	Madras	
212.	D. A. Tejwani	17.9.73	17.6.76	Bhopal	
213.	R. P. Sathyarthi (SC)	17.9.73	17.9.76	Bhopal	
214.	V. C. Bullaswara Rao	17.9.73	1.3.81	Hyderabad	
215.	R. S. Mahoraria	18.9.73	-	Lucknow	
216.	Syed Rahamathullah	19.9.73	1.3.82	Hyderabad	
217.	G. Bhaskara Rao	1.10.73	1.3.82	Hyderabad	
218.	T. M. Talikati	18.10.73	1.3.80	Bangalore	
219.	T. Ganeshan	18.10.73	Q.P.	Bombay	
220.	S. Kirithivasan	1.11.73	1.3.80	Madras	
221.	S. C. Gupta	13.11.73	1.3.80	Lucknow	
222.	R. S. Yadav	21.11.73	1.3.80	Lucknow	
223.	V. P. Garg	30.11.73	1.3.81	Lucknow	
224.	S. N. Saha	11.1.74	1.3.80	Calcutta	
225.	M. L. Ghosh	11.1.74	1.3.80	Calcutta	
226.	S. C. Moorjani	21.1.74	21.1.77	Bombay	
227.	V. Sathesh Babu	23.1.74	Q.P.	Trivandrum	
228.	V. P. Srivastava	29.1.74	1.3.79	Bhopal	
229.	H. B. Roy	30.1.74	1.3.80	Calcutta	
230.	A. Mandal	30.1.74	1.3.80	Calcutta	
231.	S. Roy	31.1.74	1.3.80	Calcutta	
232.	Syed Mumtazzudin	2.2.74	2.2.77	Bombay	
233.	C. P. Mehta	5.2.74	15.2.77	Bhopal	
234.	D. K. Khera	15.2.75	-	N. Delhi	
235.	B. R. Arya (SC)	21.2.74	1.3.80	Lucknow	
236.	M. Basruddin	28.2.74	1.3.79	Bhopal	
237.	Kalipada Adhikari (SC)	4.3.74	1.3.81	Calcutta	
238.	C. S. Acharya	5.3.74		Bombay	
239.	K. Srinivas Rao (SC)	11.4.74	1.3.82	Hyderabad	
240.	Shaik Abdul Ravood	11.4.74	1.3.82	Hyderabad	
241.	C. Pulla Reddy	19.4.74	1.3.82	Hyderabad	
242.	R. Narayana Rao (SC)	29.4.74	1.3.82	Hyderabad	
243.	N. R. Sounderajan	1.5.74	-	Madras	

1.	2.	3.	4.	5.	6.
244.	S. B. Jimbaskaran	2.5.74	2.5.77	Bombay	
245.	R. K. Sood	13.5.74	-	N. Delhi	
246.	K. P. Verma	18.5.74	1.3.80	Jaipur	
247.	Govind Rai Singhani	18.5.74	1.3.80	Jaipur	
248.	K. V. Ashokan	31.7.74	1.4.79	Bombay	
249.	M. Veerabrahma Chari	4.9.74	1.3.82	Hyderabad	
250.	D. Kondala Rao	20.9.74	1.3.82	Hyderabad	
251.	P. Selvaraj	25.9.74	1.3.80	Madras	
252.	G. Ikramudeen	26.9.74	1.3.80	Madras	
253.	A. Somasundaram	26.9.74	1.3.80	Madras	
254.	M. Natesan (SC)	30.9.74	1.3.80	Madras	
255.	P. Sivanesan	30.9.74	1.3.80	Madras	
256.	K. Somasundaram	30.9.74	1.3.80	Madras	
257.	M. Baradan	28.9.74	1.3.81	Madras	
258.	K. Raghupathi	1.10.74	1.3.82	Hyderabad	
259.	P. Hemachandran	1.10.74	1.3.81	Madras	
260.	K. Srikanthan	3.10.74	1.3.81	Madras	
261.	B. Puttuswamy	21.10.74	1.3.80	Bangalore	
262A	A. Thanigaimalai	11.11.74	1.3.81	Trivandrum	
262.	K. V. Jose	15.11.74	1.3.83	Madras	
263.	M. Manaharan (SC)	14.2.77	1.3.81	Madras	
264.	K. Thirupathi (SC)	15.2.77	1.3.81	Madras	
265.	S. Narayana (SC)	15.2.77	1.3.81	Madras	
266.	B. S. Vijayakumar	26.11.74	1.3.82	Madras	
267.	A. K. Mehra	6.1.75	1.3.79	Bhopal	
268.	P. K. Aggarwal	8.1.75	38.6.78	Bhopal	
269.	V. Jagrohan Reddy	9.1.75	1.3.82	Hyderabad	
270.	K. Subharayadu	14.1.75	1.3.82	Hyderabad	
271.	P. Govindaiah	21.2.75	1.3.80	Bangalore	
272.	P. Madhav Saheb	23.7.75		Hyderabad	
273.	M. Venugopal	23.7.75	1.3.82	Hyderabad	
274.	V. Bhaskara Rao	25.7.75	1.3.82	Hyderabad	
275.	Jahar Pal	8.8.75	1.3.81	Calcutta	
276.	A. K. Bhagwat	16.9.75	18.9.78	Bombay	
277.	Pradeep Mittal	12.11.75		Lucknow	
278.	Surendra Singh	24.11.75	24.1.78	Bhopal	
279.	A. K. Dubey	25.11.75	25.1.78	Bhopal	
280.	R. N. Bhardwaj	25.11.75	1.4.86	Bhopal	
280A	J. K. Suresh (SC)	31.1.77	1.3.83	Hyderabad	
281.	Mohammed Amanuddin	29.11.75	1.3.83	Hyderabad	
282.	Satish Kumar Jain	29.11.75	1.3.80	Bhopal	
283.	R. Jannakiraman	1.12.75	1.3.83	Hyderabad	
284.	K. K. Bharti	1.12.75	1.12.80	Bhopal	

1.	2.	3.	4.	5.
285	O.N.Satyanarayan	1.12.75	7.4.74	Bombay
286	R.M.Chatwani	6.2.76	1.3.81	Bhopal
287	R.B.Verma	6.2.76	6.2.79	Bombay
288	P.R.Gundale	9.2.76		Bombay
289	P.Madhusudhana Perumal	11.2.76	1.3.82	Madras
290	Gurumail Singh	28.4.76	1.3.81	Lucknow
291	V.B.Chandra	26.5.76	1.3.81	Bangalore
292	T.K.Shabana	29.5.76	1.3.81	Trivandrum
293	K.Rajagopalan	2.6.76	1.3.83	Trivandrum
294	P.Pannuswamy	13.8.76	1.3.82	Madras
295	P. Mohan	11.11.76	1.3.82	Madras
296	Paul Pandi (SC)	16.2.77	1.3.82	Madras
297	K. Neelainegam (SC)	17.2.77	1.3.82	Madras
298	B. Logashanmugam	3.6.76	1.3.83	Madras
299	R.K.Dutta	9.6.76	1.3.80	Ambala
300	R.K.Kohli	9.6.76	1.3.80	Ambala
301	Satish Kumar	21.6.76	1.3.80	Ambala
302	S.V.Joshi	15.7.76	22.9.81	Bhopal
303	Lala Ram (SC)	13.9.76		New Delhi
304				
305	Jaipal Singh (SC)	4.10.76		New Delhi
306	M.L.Mehra	7.9.76		New Delhi
307	Syed Tauqir Ali	10.9.76		New Delhi
308	Ashok Kumar Dhawan	13.9.76		New Delhi
309	R.C.Bansal	23.3.77		New Delhi
310	S.K.Shukla	17.7.76		New Delhi
311	Sohan Lal (SC)	10.2.77	1.3.80	Ambala
312	A.K.Gupta	23.7.76	1.3.80	Ambala
313	R.K.Verma	19.8.76	1.3.80	Ambala
314	B.P.Sachdeva	21.7.76	1.3.81	Ambala
315	V.K.Bhasin	20.7.76	1.3.81	Ambala
316	J.L.Shykla	20.7.76	22.9.81	Bhopal
317	Gurmit Singh	20.7.76	1.3.81	Ambala
318	Bagh Chand (SC)	11.5.78	1.3.81	Ambala
319	Taranjit Singh	26.7.76	1.3.82	Ambala
320	S.K.Sharma	23.7.76	1.3.82	Ambala
321	Man Mohan Singh	21.7.76	1.3.82	Ambala
322	A.K.Suri	21.7.76	1.3.82	Ambala
323	C.R.Baruah	26.7.76	1.3.81	Shillong
324	D.V.Chawal	30.7.76	1.3.81	Ahmedabad

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325	G. Shanmugasundram	2.8.76	1.3.81	Bangalore
326	K.M. Parik	3.8.76	27.11.79	Bhopal
327	Mukul Dutta	5.8.76	1.3.81	Shillong
328	Abdul Saikia	6.8.76	1.3.81	Shillong
329	B.K. Verma	10.9.76	-	New Delhi
330	S.M. Trehan	10.9.76	-	New Delhi
331	H.K. Bajaj	13.9.76	-	New Delhi
332	P.K. Badjatia	5.10.76	-	Bhopal
333	Jatin Barthakur	1.11.76	1.3.81	Shillong
334	A.K. Bhatnagar	4.11.76	4.11.79	Bhopal
335	A.K. Choudhary	5.11.76	5.11.79	Bhopal
336	Bipin Baruah	8.11.76	1.3.81	Shillong
337	K.C. Joshi	8.11.76	8.11.79	Bhopal
338	M.S. Mittal	10.11.76	10.11.79	Bhopal
339	K.P. Rajkhowa	11.11.76	1.3.82	Shillong
340	Bhupen Baruah	11.11.76	-	Shillong
341	S. Peruman (SC)	8.8.77	1.3.83	Madras
342	G. Vijayan	11.11.76	Q.P.	Madras
343	S. Ramamoorthy. II	15.11.76	Q.	Madras
344	S. Mathiazhagan	15.11.76	-	Madras
345	K. Natarajan	18.11.76	-	Madras
346	D. Pibchumani	20.11.76	-	Madras
347	S. Raghunathan	28.11.76	-	Madras
348	D.K. Saxena	27.11.76	1.3.81	Lucknow
349	Arun Kumar	29.11.76	1.3.81	Patna
350	R.L. Godani	3.12.76	1.3.81	Ahmedabad
351	Munga Lal Ram (SC)	3.12.76	1.3.81	Patna
352	M.H. Patel	4.12.76	1.5.81	Ahmedabad
353	Maheendra Kumar	6.12.76	1.3.81	Patna
354	Babu Hariharan (SC)	7.2.77	1.3.81	Bangalore
355	M. Chandrashekara Reddy	13.12.76	1.3.81	Bangalore
356	M.S. Rajmohan Prasad (ST)	21.9.77	1.3.81	Bangalore
357	V. Venu	13.12.76	1.3.82	Bangalore
358	Mantu Karmakar	24.12.76	1.3.82	Shillong
359	D.S. Ramchandramurthy	31.12.76	1.3.82	Hyderabad
360	H.N. Krishnamurthy	17.1.77	1.3.82	Bangalore
361	B.V. Uday Kumar	17.1.77	Q.P.	Bangalore
362	B.N. Pranesh	17.1.77	1.3.82	Bangalore
363	C. Sivalingam	18.1.77	-	Madras
364	P.E. V.P.Basad	19.1.77	1.3.83	Hyderabad

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365	K.A. Sahadeva Pillai	20.1.77	1.3.83	Hyderabad
366	Ch. Raja Reddy	21.1.77	-	Hyderabad
367	D.V. Rama Sharma	24.1.77	1.3.83	Hyderabad
368	B. Talukdar (SC)	25.1.77	1.3.82	Calcutta
369	R. Duraiswamy	31.1.77	-	Madras
370	S.N. Kalburgi	31.1.77	1.3.82	Bangalore
371	Arvind Kumar	7.2.77	1.3.81	Patna
372	S. Nagarajan. II	9.2.77	-	Madras
373	A.K. Tripathi	9.2.77	1.3.81	Lucknow
374	Mool Chand Ram	23.1.77	1.3.81	Lucknow
375	Megh Singh	14.2.77	1.3.82	Lucknow
376	G. Suresh (SC)	9.2.77	1.3.83	Trivandrum
377	Raj Kumar (SC)	11.2.77	-	Ambala
378	J.V. Radriguer	11.2.77	-	Madras
379	A. Sunderajsn	14.2.77	-	Madras
380	P.N. Venugopalan (SC)	15.2.77	1.3.83	Trivandrum
381	A. Ramaswamy	15.2.77	-	Madras
382	M.R. Lakshiram	16.2.77	-	Madras
383	Y.K. Srivastava	19.2.77	1.3.81	Patna
384	Alok Mittal	22.2.77	-	New Delhi
385	M.M. Mehta	1.3.77	1.3.80	Bombay
386	S.K. Bhandari	5.4.77	-	New Delhi
387	B.B. Arora	10.3.77	-	New Delhi
388	Harichand Balotia	10.3.77	-	New Delhi
389	A.V. Gulhana	14.3.77	14.3.80	Bombay
390	P. Pasricha	18.3.77	-	New Delhi
391	M.G. Vararkar	19.3.77	19.3.80	Bombay
392	R.K. Gajniya	4.4.77	4.5.82	Bombay
393	H.P. Debad	8.7.77	-	N. Delhi
394	Shiv Prakash	10.4.78	-	N. Delhi
395	M.L. Chowdhury	12.4.78	-	N. Delhi
396	D.W. Sastikar	11.7.77	1.3.82	Ahmedabad
397	K. Ramkrishna	25.7.77	1.3.83	Hyderabad
398	Venkata Reddy	9.8.77	-	Hyderabad
399	R. Narasingaperumal	10.8.77	-	Madras
400	G. Rajenna	11.8.77	1.3.82	Bangalore
401	N.G. Srinagesh	11.8.77	1.3.82	Bangalore
402	S. Ganashekara (SC)	9.1.80	1.3.82	Bangalore
403	S. Chandrashekaran (SC)	13.8.77	-	Madras
404	U.H. Mavada	17.8.77	1.3.82	Ahmedabad

contd. .... /-

To,

The Telecom Board,  
Government of India,  
Sanchar Bhawan, New Delhi - 1

(Through Proper channel)

No. PF/BRS/AE(c)/89.

Dated Shillong 17.10.89

Subject :- Promotion of Junior Engineers and their appointment officiate on regular basis as Assistant Engineers (Civil) in the scale of Rs. 2000 - 3500 with effect from 26th Sept 1989.

Reference:- Your notification No 5-7/89-CWG Dated 27th Sept 1989.

Sir,

Circumstances beyond my control compel me to approach for honour with this following few lines concerning myself and my promotion for favour of your kind and active consideration & necessary action at an early date.

As regards particulars concerning my self I beg to state as follows :-

- 1) After passing my three years Diploma course in Civil Engineering from the Dibrugarh Polytechnic in the year 1971, I joined the service under the Post & Telegraphs Department as section officer and my place of Posting was at Shillong.
- 2) In course of my service I had the fortune of Passing a number of Departmental Examinations such as Accounts paper I, II & III of AE's in three papers and by dint of my faithful and commendable services rendered throughout my service concern, I was promoted on adhoc basis as Assistant Engineer(Civil) with effect from 16-12-1978 vide P&T Board Order No. 64-11/78-CW(P&T) Dated 28-10-78 & at present I have been holding the post of Assistant Engineer(Civil) Postal Sub-Division, Shillong under N.E. Circle, Shillong.  
I also appeared paper II & III in last ~~qualifying~~ Examination for promotion to AE(C) Cadre which was held in 5th & 6th Sept 1989 and done well in examination. I have already been exempted from appearing paper I as I passed the Accounts papers of AE(C).
- 3) That it may not be out of place to mention here that I have to my credit an untarnished record of service all through my service career. My service book will speak for itself.
- 4) For your honours information and appraisal, I take this opportunity of mentioning here that in the All India seniority lists on 1-10-79 published by the Authority concerned my name ~~MR. RAJESH KUMAR~~ appears under serial No. 166, in eligibility list as on 6th June 1989 my name is enlisted under serial No 125(A), in circle seniority list (Co-ordination) as on 1st May 1979 my name finds its place under serial No 77, in circle seniority list as on 1st Janusry 1982 my name stands enrolled under serial No 76 and again in the circle seniority

Con 2/

*Amrta S.  
Chowdhury  
S/o*

list Shillang as on the 31st December 1988 my name comes under serial No . 5 .

5. That the notification issued under No 5-7/89 -CWG dated 27-9-1989 by the Telecom Board Govt. of India Sanchar Bhawan, New Delhi , meant for circulation to all concerned has not only taken me by surprise but has upset me beyond description. My name does not appear in the list of All India promotion list to officiate on regular basis as Assistant Engineer(Civil) in the Scale of Rs. 2000 to 3500/- such non inclusion of my name in the list for promotion amounts to derial of promotion, I am entitled to for no fault of my part inspite of my requisite qualifications experience and other attainments required for promotion.

The list concerned if viewed and scrutinised as a whole cannot but be interpreted as decision of the authorities concerned hit by the policy of discrimination and supersession, frustration , it may be stated here leads to lack of impetuous sin and untiring efforts in discharge of official duties. It is trait in human nature that every individual as birds after appreciation of services.

- 6) Sir, it is a settled principle of law that no body should be condemned unheard and justice should not only be done but must manifestly appear to have been done.
- 7) Last but not the least for your consideration that I am a member of the Backward Scheduled Tribe entitled to all admissible rights and privileges enshrined in the constitution of India . The Prime Minister and other leaders of India who are all out for speedy implementation of the safe guards for the schedule tribes and Schedule caste guaranteed in the constitution is a pointer and guidance for all concerned. In pursuance of this highly avoned policy of the Govt of India, my case deserved special consideration . It will not be too much emphasise here that even on consideration of my case with those in general quota , I will not be lagging behind certainly in any way.

I stand for justice and fair play.

In view of the facts & circumstances above, I respectfully pray that your honour be kind enough to consider my case by way of review from all its pros and cons and such other order or orders as f or human deems fit & to pass necessary order for correction of the list under order No : 5-7/89-CWG Dated 27.9.1989 and proper according to law , equity and justice and for this act of kindness I shall remain ever grateful to you.

contd....3/-

On bearing from you I shall proceed further in this matter if necessary & also if the situation so demand.

Yours Faithfully

*B. R. SAIKIA*  
17/10/89

Dated Shillong

( B.R.SAIKIA )  
Assistant Engineer  
Postal Civil Sub- Division  
Shillong

The 17th October 1989

Advance copy to :-

By Regd A/D

1) Tele com Board,  
Govt of India,  
Sanchar Bhawan, New Delhi -110001.

*B. R. SAIKIA*  
17/10/89  
Assistant Engineer,  
Postal Civil Sub-Division,  
Shillong

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-32- ANNEXURE - IV Series

GOVT. OF INDIA

DEPARTMENT OF TELECOMMUNICATIONS

OFFICE OF THE SUPERINTENDING ENGINEER (C): TELECOM CIVIL CIRCLE  
GUWAHATI.

No. 11(1)92/TCC/GH/ 527

Date 31/12/97

To

The Chief Engineer (C),  
Telecom, North East Zone,  
Guwahati.

Sub :- Forwarding of application in respect of Sri B.R.Saikia,  
A.S.W.(Admn.), Telecom Civil Circle, Guwahati ~~re~~ request  
for promotion to the higher post of E.E.(C) or grant  
of scale of Executive Engineer regarding.

Enclosed please find herewith one application in duplicate  
received from Sri B.R.Saikia, A.S.W.(Admn.) for the above mentioned  
subject for taking further necessary action at your end please.

Enclo :- As above.

  
Superintending Engineer (C)  
Telecom Civil Circle  
Guwahati.

Original  
S. Choudhury

The Chairman,  
Telecom Commission,  
Sanchar Bhawan,  
20, Ashoka Road,  
New Delhi-110001.

No. PF/BRS/7

dt 22/12/97

( Through proper channel )

Sub :- Career prospects of the undersigned- Request for promotion to the higher post of E.E.(Civil) or grant of scale of Executive Engineer regarding.

Sir,

Most respectfully may I have the opportunity to put up the following aspects for favour of your kind perusal and sympathetic consideration: That Sir,

1. I was appointed as Junior Engineer(Civil) ( previously designated as Section Officer) on 3.7.72.
2. I was promoted to the post of Assistant Engineer (Civil) and Joined on 16.12.78.
3. I belong to Scheduled Tribes community.
4. My scale has been fixed at Rs. 10,500/= which is maximum scale of A.E.(Civil) on the new revised scale on the basic of Vth. Central Pay Commission.
5. I am stagnated in the scale of A.E. i.e. Rs. 6,500 to Rs.10,500 from 1.12.96.
6. I am not getting any further increment which is due from 1.12.97.
7. I am extremely frustrated/ demoralised as I have been rotting in the same post for the last 19 years ( i.e. from 16.12.78) and stagnated in the same scale for the last one year.

I would remain extremely grateful if you could kindly pass necessary order either for promotion to the post of Executive Engineer (Civil) or for according the pay scale of Executive Engineer (Civil) i.e. Rs. 10,000 to Rs. 15,200 at an early date in order to eradicate deep rooted frustration and long stagnation which will definitely boost up the moral of the undersigned.

Thanking you.

Yours faithfully,

( B.R.Saikia )

Dated at Guwahati,  
the 22nd Dec. 1997.

Asstt. Surveyor of Works (Admn.)  
O/O the Superintending Engineer (C)  
Telecom Civil Circle, Guwahati.

GOVT OF INDIA -34-  
DEPARTMENT OF TELECOMMUNICATION  
OFFICE OF THE CHIEF ENGINEER (C), NORTH EAST ZONE, GUWAHATI.

NO:-1(42)97/CE-NEZ/GH/ 292

Dated: 26/3/1998

To,

The Chairman  
Telecom Commission  
Sanchar Bhawan  
20, Ashoka Road  
New Delhi-110 001

Sub:- Application in respect of Shri B.R.Saikia, ASW (Admn) Telecom Civil Circle, Guwahati request for promotion to higher post of EE(C) or grant of scale of Executive Engineer-Regarding.

Application received from Shri B.R.Saikia, ASW (Admn) Telecom Civil Circle, Guwahati which is self explanatory is sent herewith for taking necessary action.

Encl:- One No. Application.

Superintending Engineer (HQ)  
O/o the Chief Engineer (C)  
Telecom, N.E. Zone.  
Guwahati:-7

Copy to the Superintending Engineer (C), Telecom Civil Circle, Guwahati w.r.t. his letter No. 11(1)97/TCC/GH/713

Superintending Engineer (HQ)

*Accepted by  
Bhawali*

GOVERNMENT OF INDIA  
DEPARTMENT OF TELECOMMUNICATIONS  
OFFICE OF THE CHIEF ENGINEER(CIVIL), N.E.ZONE, GUWAHATI.

No. 1(59)94/CE-NEZ/GH/ 1998

Dated: 06.12.99

To

The Sr. D.D.G. (BW)  
Department of Telecommunications  
Sanchar Bhawan, 20, Ashoka Road,  
New Delhi - 110001.

Sub:- Forwarding of an application in respect of Sri B.R. Saikia, A.E.(C) for inclusion of name in All India Seniority List of A.E.(C):

I am directed to forward an application received from Sri B.R. Saikia, ASW(C), O/o the S.E.(C), T.C.C., Guwahati for above mentioned subject. This is recommended and forwarded for necessary action at the earliest please.

Encl: An application received from  
Sri B.R. Saikia, A.E.(C).

*A. K. Sen*  
(A.K. SEN)  
EXECUTIVE ENGINEER(HQ)  
O/O THE CHIEF ENGINEER(CIVIL)  
TELECOM, N.E.ZONE,  
GUWAHATI.

Copy to S.E.(C), TCC, G.H. & this is w.r.t. his letter No. 11(0)93/TE/94

Dated 20.7.99

*EE(HQ)*

*Amritsar*  
*Amritsar*

To

The Senior Deputy Director General  
Department of Telecommunication  
New Delhi-1

( Through Proper Channel )

Mo. B.R.S/GH/8 dt 29.11.99

Sub:- Non inclusion of name of Shri B.R. Saikia, in All India Seniority list of  
AE(Civil).

Respected Sir,

Circumstances beyond my control compel me to approach for honour with the  
following few lines concerning my self and my promotion for favour of your kind  
and active consideration and necessary action at an early date.

As regards particulars concerning my self I beg to state as follows:-

- i) I joined the service under the Post & Telegraphs Department as Section Officers in the date on 3.7.72 and place of posting was at Shillong.
- ii) In course of my service I had fortune of passing examination such as Accounts paper I,II & III of AE's in three papers and by dint of my faithful and commendable services rendered through out of my service concern, I was promoted on adhoc basis as Assistant Engineer,(Civil) with effect from 16-12-1978 Vice P&T. Board order no 64-11/78-CW(P&T) dated 28-10-78 and at present I had been holding the Post of Assistant Surveyor of Works (Admn) in the Office of the Superintending Engineer (Civil ), Telecom, Civil Circle, Guwahati.
- iii) That it may not be out of place to mention here that I have to my credit an unblemished record of service all through my service career. My service book will speak for itself.
- iv) For your honour information and appraisal, I take this opportunity of mentioning that in All India seniority list on 01-10-79 published by the authority Concerned my name appears under serial No.166, in eligibility list as on 6th June 1989 my name is enlisted under Serial no 125(A), in Circle Seniority list ( Co-ordination ) as on 1st may 1979, my name finds its place under serial No-77 in Circle Seniority list as on 1st January 1982 my name stands applied under serial No.76 and again in the Circle Seniority list Shillong as on the 31st 1988 my name comes under serial No.5.
- v) That Sir notification issued under No-5-7/89-CWG dated 27-09-1989 by the Telecom board Government of India, Sanchar Bhavan, New Delhi meant for circulation to all concerned has not only taken me by surprise but the upset me

beyond description that my name does not appear in the list of All India Promotion list to officiate on regular basis as Assistant Engineer (Civil) in the Scale of Rs.2000/- to Rs.3500/- such no-inclusion of my name in the list for promotion amounts to derail of promotion, I am entitled to for no fault of my part in spite of my requisite qualifications experience and other attainment required for promotion.

The list concerned if viewed and scrutinized as a whole can not but be interpreted as decision of the authorities concerned hit by the policy of discrimination & supersession, frustration, it may be stated here leads to lack of impetuous sincere and untiring efforts in discharge of official duties. Trait in human nature that every individual as birds after appreciation of services.

vi) Sir, it is a settled principle of law that no body should be condemned Unheard and justice should not only be done but must manifestly appear To have been done.

That Sir, my name was not included in the list of staff numbers/Blue book order issued By Director (BW) New Delhi Deptt. of DOT. vide his letter no:32-20/97-CWG dt 1.2.99 Last but not the least for your consideration that I am a member of the BACKWARD SCHEDULE TRIBE entitled to all admissible rights and privileges Enshrined in the constitution of India. The Prime Minister and other leaders Of India who are all out for speedy implementation of the safe guards for the Schedule tribes & Schedule caste guaranteed in the constitution is a pointer and guidance for all concerned. In pursuance of this highly avoned policy of Govt. Of India, my case deserved special consideration. It will not be too much emphasise here that even on consideration of my case with those in general Quota. I will not be lagging behind certainly in any way.

In this connection, I would like to draw your kind attention to our face to face discussion at Guwahati I.B. during the inspection Member (s) D.O.T. on 18<sup>th</sup> September 1999, when your kindself assured me that you would look into the matter and do the needful.

I stand for justice & fair play.

In view of the facts & circumstances above I respectfully pray that Your honour be kind enough to consider my case by way of review from all its pros & cons and such other order or orders as for human deems & to Pass necessary order for correction of the seniority list & proper according to law, equity & justice. & for this act of kindness I shall remain ever grateful to you. On hearing from you I shall proceed further in this matter if necessary & also the situation so demand.

With esteemed regards,

Dated Guwahati  
The 29/11/1999.

Yours faithfully

( B.R.SAIKIA )

Assistant Surveyor of Works (C),  
Telecom Civil Circle, Guwahati.

BHARAT SANCHAR NIGAM LIMITED (BSNL)

(A Government of India Enterprise)

O/O THE CHIEF ENGINEER(CIVIL), ASSAM ZONE

MITRA BUILDING, ASHARAM ROAD, ULUBARI

GUWAHATI - 781 007.

INBOXURI-V

No. 1(59)2000/CE-ASM/GH/ 432

Date :- 15-3-2001

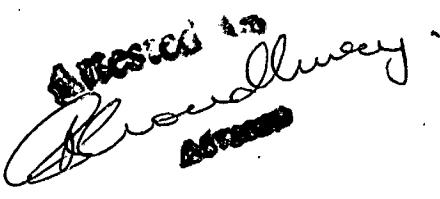
Copy for information and necessary action please for wide circulation to all the AE's/ASW's under their control.

1-4. The S.E.(C), BSNL Civil Circle, Guwahati/Shillong/Jorhat/Silchar.  
5-13. The E.E.(C), B.S.N.L. Civil Division, Guwahati/ Shillong/ Jorhat/ Silchar/ Silchar-I/  
Silchar-II/ Tezpur/ Dimapur/ Itanagar.  
14-37. The AE(C), CSD/ 2

, Sri B. Q. Sarker, Officer in Charge

  
15/3/2001

ASSISTANT SURVEYOR OF WORKS(A-I)  
BHARAT SANCHAR NIGAM LTD.  
O/O THE CHIEF ENGINEER(CIVIL)  
ULUBARI, GUWAHATI - 781 007.

  
Anested  
B. Q. Sarker

E. B. (C)	2/3
S. S. (H. O.)	
S. S. W. (C)	
E. B. (S. C.)	80/3
V. B. O.	10 <sup>th</sup>
S. W. (C)	
A. S. W. (5/1/2001-CSE)	6/4/05
B. O.	9/14/03

Pl. circulate among all  
AE/EEs of Assam & N.L  
39

67

BHARAT SANCHAR NIGAM LIMITED  
(A Govt. of India Enterprise)  
10<sup>th</sup> Floor, Chanderlok Building, Janpath, New Delhi

Dated: 27.2.2001

OFFICE MEMORANDUM

Sub: Provisional Seniority List in the grade of Assistant Engineers(Civil) in the P&T Civil Wing

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Attention is invited to Office Memorandum No. 33-1/94-CWG dated 20.6.94 with which the final Seniority List of Assistant Engineers(Civil) was circulated to all concerned. The said Seniority List was finalised in accordance with the directions contained in the Judgements of various Benches of CAT and it contained the names of officers appointed to the grade of AE(C) on regular basis till October 89.

2. Provisional Seniority list of Assistant Engineers(C) as on date and indicating Staff Numbers in the P&T Civil Wing is enclosed. This list includes Officers who were appointed to the grade of AE(C) after the issue of final Seniority List on 20-6-1994. Principal Chief Engineers(Civil)/Chief Engineers(Civil) are requested to circulate the Provisional Seniority List to the concerned officers in their Zone immediately with the advice to file their objections, if any, to the Provisional Seniority List latest by 31<sup>st</sup> March 2001. Pr.CEs(Civil)/CEs(Civil) may also kindly ensure that the objection to the Provisional Seniority List submitted by the officers in their respective Zones are made available to this office in due lot latest by 15<sup>th</sup> April 2001.

3. Factual errors, with regard to the particulars of officers figuring in the Provisional List or omissions, if any, noticed by the Circle/Zonal Offices may also be reported along with the individual objections.

4. Particulars regarding date of birth, date of appointment, etc. if not already given in the Provisional Seniority List may also be indicated.

5. While conveying the errors etc., the seniority No. must be referred to.

Office of the  
Chief Engineer (Civil)  
N. E. Zone, Gauhati.  
Dy. No. 1082  
Date: 14-3-2001

(A. K. Nagar)  
Jt. DDG(BW)

Copy to:

1. All Pr. Chief Engineers(C)/Chief Engineers(C), BSNL/Department of Post.
2. Chief Engineer(BW), MTNL, Delhi/Mumbai. The objections to the provisional Seniority List received from the officers posted in the MTNL may please be sent to this Office latest by 15.4.2001.
3. All recognised All India P & T Engineers Association Group - B.

## PROVISIONAL SENIORITY LIST OF ASSISTANT ENGINEER (CIVIL)

(Scale : 6500-200-10500)

S.No.	Staff Number	NAME	DR/ PROMOTEE / LDCE	DATE OF BIRTH	DATE OF JOINING	DATE OF REGULAR APPOINTMENT	REMARKS
1	90174	CHANDER KAILASH	DR/76	13-11-50	14-04-70	14-04-70	EE Adhoc
2	90175	KHOSLA HIMKAR	DR/76	29-08-52	10-03-78	10-03-78	EE Adhoc
3	90260	BALANI N T	PROMOTEE	15-08-43	23-06-65	20-03-78	EE Adhoc
4	90185	SATIJA A K	DR/77	29-05-53	28-09-79	28-09-79	EE Adhoc
5	90287	RANGAIAH G M	PROMOTEE	10-05-43	6-12-57	25-09-78	EE Adhoc
6	90189	SUNDER A	DR/77	20-06-53	16-07-80	16-07-80	EE Adhoc
7	90161	SAHA B	PROMOTEE	21-02-44	5-11-64	20-03-78	EE Adhoc
8	90387	RAM A K (SC)	DR/78	15-01-54	26-03-80	26-03-80	EE Adhoc
9	90162	CHAKRABORTY A K	PROMOTEE	3-01-44		20-03-78	EE Adhoc
10	90380	RETHINASAMY K M	DR/78	19-04-52	18-03-80	17-03-80	EE Adhoc
11	90269	ARORA R C	PROMOTEE	10-11-43	16-05-66	20-03-78	EE Adhoc
12	90389	DESHPANDE A M	DR/78	15-04-55	5-05-80	5-05-80	EE Adhoc
13	90230	MOHANAN P V	PROMOTEE	10-04-44	15-10-63	20-03-78	EE Adhoc
14	90393	MAGARE A K (SC)	DR/78	20-03-51	30-06-80	30-06-80	EE Adhoc
15	90390	SIDDIQ SIDDIQI MOHD	DR/78	1-07-55	1-11-83	1-11-83	EE Adhoc
16	90391	VERGHESE K (SC)	DR/78		23-03-81	23-03-81	EE Adhoc
17	90392	GUPTA RAMESH CHANDRA	DR/78	16-07-57	15-09-81	15-09-81	EE Adhoc
18	90344	MODI J D	PROMOTEE	2-10-43	11-03-84	20-03-78	EE Adhoc
19	90304	SETPUTE C S (SC)	DR/79	19-11-53	23-03-81	23-03-81	EE Adhoc
20	90395	SINGH N K	DR/79	1-05-50	1-10-83	1-10-83	EE Adhoc
21	90238	NEOGI S K	PROMOTEE	9-11-41	6-05-64	20-03-78	EE Adhoc
22	90397	SINHA S K	DR/79	5-01-56	29-03-89	7-08-82	EE Adhoc
23	90398	SHEO PUJAN RAM (SC)	DR/80	20-11-52	9-07-82	14-06-82	EE Adhoc
24	90390	CHELLAPAN S (SC)	DR/80	8-04-58	14-06-82	14-06-82	EE Adhoc
25	90400	BHARDWAJ SATISH KRI.	DR/80	11-12-56	30-12-86	30-12-86	EE Adhoc
26	90110	GUPTA RAKESH KUMAR	DR/81	9-05-50	30-00-83	30-06-83	EE Adhoc
27	90402	MUDGAL S N	DR/81	2-11-57	5-04-84	5-04-84	EE Adhoc
28	90403	KAILASAM P	DR/81	21-01-52	6-04-84	6-04-84	EE Adhoc
29	90404	JAIN SUNIL KUMAR	DR/81		20-02-87	20-02-87	EE Adhoc
30	90405	KAUL S K	DR/82	2-08-60	3-06-85	3-06-85	EE Adhoc
31	90318	LALA N R	PROMOTEE	10-05-42	16-10-61	30-03-78	EE Adhoc
32	90582	MANGTU RAM (SC)	DR/82		15-10-84	16-10-84	EE Adhoc
33	90326	DAS S N	PROMOTEE	31-12-42	3-04-63	20-03-78	EE Adhoc
34	90324	GANGOPADHYAY R K	PROMOTEE	3-01-45	14-01-63	20-03-78	EE Adhoc
35	90333	GANAPATHY R	PROMOTEE	21-08-43	31-07-63	20-03-78	EE Adhoc
36	90334	GUPTA S K	PROMOTEE	4-01-44	9-08-63	20-03-78	EE Adhoc
37	90336	JOSHI R M	PROMOTEE	28-09-42	19-08-63	20-03-78	EE Adhoc
38	90227	KATHIRESAN S	PROMOTEE	25-11-41	30-00-63	20-03-78	EE Adhoc
39	90228	JAYARAMAN P	PROMOTEE	3-06-41	4-10-63	20-03-78	EE Adhoc
40	90337	ROY CHOWDHARY S C	PROMOTEE	4-01-43	2-11-63	20-03-78	EE Adhoc
41	90338	RAJAGOPALAN K.P	PROMOTEE	6-09-43	23-11-63	28-03-78	EE Adhoc

42	90350	DUTTA K L	PROMOTEE	9-09-42	15-07-64	20-03-78	EE Adhoc
43	90352	SEETHAPATI G	PROMOTEE	4-03-43	29-08-64	20-03-78	EE Adhoc
44	90233	SAHA P K (SC)	PROMOTEE	28-05-44	29-08-64	20-03-78	EE Adhoc
45	90242	BALANI RAJA	PROMOTEE	9-04-44	12-01-65	20-03-78	EE Adhoc
46	90244	SHARMA R K	PROMOTEE	15-06-41	20-10-65	20-03-78	EE Adhoc
47	90355	TULI G S	PROMOTEE	6-06-43	22-01-65	20-03-78	EE Adhoc
48	90351	TEJWANI N A	PROMOTEE	24-12-43	20-07-64	30-03-78	EE Adhoc
49	90243	RADHAKRISHNAN K	PROMOTEE	10-09-41	18-01-65	20-03-78	EE Adhoc
50	90353	JOSEPH S	PROMOTEE	17-05-43	10-09-64	20-03-78	EE Adhoc
51	90222	KHAN N H	PROMOTEE	2-09-42	2-05-63	20-03-78	EE Adhoc
52	90101	YADAV N K	PROMOTEE	8-01-42	15-01-64	20-03-78	EE Adhoc
53	90342	MAHTO P	PROMOTEE	5-08-43	6-01-64	20-03-78	EE Adhoc
54	90343	GUPTA A N	PROMOTEE	2-01-43	11-03-64	20-03-78	EE Adhoc
55	90239	SUBRAMANIAM M	PROMOTEE	15-01-42	29-05-64	20-03-78	EE Adhoc
56	90349	CHOUDHARY A	PROMOTEE	1-11-41	25-06-64	20-03-78	EE Adhoc
57	90340	SAHA PARITOSH	PROMOTEE	10-02-43	16-06-64	20-03-78	EE Adhoc
58	90356	BASAK M K	PROMOTEE	25-04-45	8-02-65	20-03-78	EE Adhoc
59	90246	SENGUPTA T K	PROMOTEE	4-01-46	8-02-65	20-03-78	EE Adhoc
60	90247	BHADRA P K	PROMOTEE	3-12-42	12-02-65	20-03-78	EE Adhoc
61	90248	ABRAHAM A G	PROMOTEE	14-01-45	15-03-65	20-03-78	EE Adhoc
62	90249	SINGH S D	PROMOTEE	22-01-42	12-04-65	20-03-78	EE Adhoc
63	90357	ROY KAMLA	PROMOTEE	15-01-42	23-04-65	20-03-78	EE Adhoc
64	90250	ANJINAPPA H	PROMOTEE	28-12-43	28-04-65	20-03-78	EE Adhoc
65	90251	RAMAKRISHNA D V	PROMOTEE	1-07-42	4-05-65	20-03-78	EE Adhoc
66	90358	MANE C M	PROMOTEE	2-04-43	5-05-65	20-03-78	EE Adhoc
67	90252	SHYAM LAL	PROMOTEE	5-08-43	15-05-65	20-03-78	EE Adhoc
68	90359	SAINI S M	PROMOTEE	20-06-41	19-05-65	20-03-78	EE Adhoc
69	90257	SAMMADAR S C (SC)	PROMOTEE	13-02-43	28-08-66	20-03-78	EE Adhoc
70	90360	SATYANANDAM T	PROMOTEE	1-01-43	15-05-65	20-03-78	EE Adhoc
71	90253	COPALAN P	PROMOTEE	10-09-44	21-06-65	20-03-78	EE Adhoc
72	90261	VERGHESE P J	PROMOTEE	19-08-41	20-06-65	20-03-78	EE Adhoc
73	90262	KUDABADI K G	PROMOTEE	30-09-41	28-06-65	20-03-78	EE Adhoc
74	90362	SAHOO G S	PROMOTEE	14-04-44	2-07-65	20-03-78	EE Adhoc
75	90264	ROY J D	PROMOTEE	27-01-44	15-07-65	20-03-78	EE Adhoc
76	90364	MURARI SHYAM	PROMOTEE	5-06-43	17-07-65	20-03-78	EE Adhoc
77	90365	DASS P C	PROMOTEE	5-01-43	5-08-65	20-03-78	EE Adhoc
78	90368	PRASAD B N	PROMOTEE	14-07-44	15-11-65	20-03-78	EE Adhoc
79	90266	JAIN R C	PROMOTEE	26-12-43	2-12-65	20-03-78	EE Adhoc
80	90256	MISTRY D (SC)	PROMOTEE	2-12-42	24-02-66	20-03-78	EE Adhoc
81		NANJIAH H A	PROMOTEE	19-09-43	30-12-69	3-04-78	EE Adhoc
82		GUPTA K M	PROMOTEE	10-06-42	16-05-66	15-04-78	EE Adhoc
83	90268	GULATI S K	PROMOTEE	1-01-45	19-07-66	31-03-78	EE Adhoc
84	90270	TREHAN D L	PROMOTEE	1-04-47	22-07-65	7-04-78	EE Adhoc
85	90271	SRIVASTAVA P K	PROMOTEE	22-11-57	7-09-66	10-04-78	EE Adhoc
86	90272	AHI S K	PROMOTEE	16-03-45	7-11-60	4-04-78	EE Adhoc
87	90273	THIAGARAJAN R	PROMOTEE	6-09-44	20-02-67	31-03-78	EE Adhoc
88	90274	PARTI M M	PROMOTEE	12-03-43	16-03-67	31-03-78	EE Adhoc

89	90275	AGARWAL I D	PROMOTEE	3-10-45	18-03-67	15-04-78	EE Adhoc
90	90276	PEER A K	PROMOTEE	26-11-46	2-05-67	15-04-78	EE Adhoc
91	90277	THAMANKAR S G	PROMOTEE	1-03-48	23-06-67	4-04-78	EE Adhoc
92	90278	PASRIJA D R	PROMOTEE	15-05-46	1-07-67	28-03-78	EE Adhoc
93	90279	SHARMA S C	PROMOTEE	1-10-42	23-09-67	29-03-78	EE Adhoc
94	90280	ITTIARAH K A	PROMOTEE	25-09-42	27-10-67	11-04-78	EE Adhoc
95	90281	DALAL A N	PROMOTEE	27-08-46	6-11-67	20-03-78	EE Adhoc
96	90283	SATYANARAINA RAO G	PROMOTEE	10-05-43	20-01-68	8-04-78	EE Adhoc
97	90284	ANAND M K	PROMOTEE	7-04-43	13-03-68	4-04-78	EE Adhoc
98		MITTAL M D	PROMOTEE	1-09-44		6-04-78	EE Adhoc
99	90289	MODI V D	PROMOTEE	8-08-45	1-07-68	29-03-78	EE Adhoc
100	90290	PANIKARA R S (ST)	PROMOTEE	23-09-42	8-07-68	5-06-70	EE Adhoc
101	90291	MUKHERJEE D K	PROMOTEE	1-03-44	6-08-68	12-04-78	EE Adhoc
102	90292	NARAHARI K	PROMOTEE	15-07-45	14-10-68	8-04-78	EE Adhoc
103	90293	DATTARI B	PROMOTEE	21-12-44	26-11-68	24-04-78	EE Adhoc
104	90294	SEN A K	PROMOTEE	4-11-44		24-04-78	EE Adhoc
105	90295	KRISHNAMURTHY N	PROMOTEE	12-08-42	4-01-69	7-04-78	EE Adhoc
✓106	90297	PUNIA KOTI R (SC)	PROMOTEE	17-08-41	24-05-66	3-04-78	EE Adhoc
107	90298	THOMAS EKKA (ST)	PROMOTEE	9-03-43	8-07-68	3-04-78	EE Adhoc
✓108	90300	RAM LAL (SC)	PROMOTEE	15-07-41	6-04-67	20-04-78	EE Adhoc
109	90301	RAO P PRASADA (ST)	PROMOTEE	15-10-43	10-10-67	8-05-78	EE Adhoc
110	90302	CHANDRA SURESH (SC)	PROMOTEE	25-03-47	20-05-68	8-05-78	EE Adhoc
111	90303	NAYAK K C (ST)	PROMOTEE	30-05-44	28-01-69	29-03-78	EE Adhoc
112	90304	SIVAPRAKASHAN G	PROMOTEE	15-10-43	30-01-69	31-03-78	EE Adhoc
113	90306	SAXENA B P	PROMOTEE	8-04-45	21-04-69	12-04-78	EE Adhoc
114	90307	AGGARWAL S C	PROMOTEE	26-09-47	22-04-69	31-03-78	EE Adhoc
115	90309	JAIN M C	PROMOTEE		3-09-69	25-04-78	EE Adhoc
✓116	90310	GARG S N	PROMOTEE	14-08-41	19-08-69	29-03-78	EE Adhoc
117		JAIN M C	PROMOTEE	26-12-46		17-04-78	EE Adhoc
118	90312	SHARMA N K	PROMOTEE	15-12-47	21-11-69	18-04-78	EE Adhoc
119	90314	TEWANI BHISHAM	PROMOTEE	15-10-40	10-12-69	7-04-78	
120	90315	ARORA N D	PROMOTEE	16-08-46	26-12-69	5-05-78	EE Adhoc
121	90308	SHARMA S B	PROMOTEE	6-02-47	24-04-69	10-04-78	EE Adhoc
122	90327	PAL RAJINDERA (SC)	PROMOTEE	23-04-47	6-11-68	29-04-78	EE Adhoc
123	90328	BAIHERA B N (ST)	PROMOTEE	10-08-43	29-01-69	29-03-78	EE Adhoc
124	90329	RATHOD K G (SC)	PROMOTEE	9-08-42	11-08-67	8-06-78	EE Adhoc
125	90330	PRASAD JAGDISH (SC)	PROMOTEE	12-08-40	26-09-67	20-03-78	EE Adhoc
126	90331	KALIAMURTHY C (SC)	PROMOTEE	10-03-42	6-10-67	10-04-78	EE Adhoc
127	90332	VED PRAKASH (SC)	PROMOTEE	15-06-45	24-09-68	20-04-78	EE Adhoc
✓128	90347	KHANDEKAR S K	PROMOTEE	4-04-41	5-06-64	1-06-78	EE Adhoc
129	90366	GHOSH B K	PROMOTEE	2-07-44	5-08-65	5-06-78	EE Adhoc
✓130	90370	PARMESHWARAN K P	PROMOTEE	17-06-41	10-01-66	12-04-78	EE Adhoc
131	90371	SRIVASTAVA D K	PROMOTEE	7-07-47	23-03-66	20-03-78	EE Adhoc
✓132	90372	BANDOPADHYAY A K	PROMOTEE	4-04-41	31-03-66	4-04-78	
133	90373	SRIVASTAVA B P	PROMOTEE	22-12-44	15-04-66	17-04-78	EE Adhoc
134	90157	SINGH D P	PROMOTEE	9-06-42	28-08-67	12-04-78	EE Adhoc
135	90375	GUPTA P K	PROMOTEE	8-01-45	28-06-66		EE Adhoc

136	90376	GOPAL RAM	PROMOTEE	4-06-44	12-08-66		EE Adhoc
137	90377	SINGH AMAR	PROMOTEE	3-07-42	19-08-66	25-04-70	EE Adhoc
138	90378	MAGADEWAH M (SC)	PROMOTEE	5-03-44	25-11-68	14-04-78	EE Adhoc
139	90379	KURIL K K (SC)	PROMOTEE	15-06-46	28-11-68	1-05-78	EE Adhoc
140	90380	GANGAIAH G S (SC)	PROMOTEE	6-07-45	30-12-79	20-04-78	EE Adhoc
✓141	90381	NIM H S (SC)	PROMOTEE	8-03-41	14-05-69	20-01-78	EE Adhoc
142	90382	GERA RAM LOK (SC)	PROMOTEE	2-01-46	11-09-70	1-05-78	EE Adhoc
143	90383	NIHAL CHAND	PROMOTEE	5-06-47		1-05-78	EE Adhoc
144	90384	MACHAYALAL CHAND (ST)	PROMOTEE	11-12-43	4-08-72	1-05-78	EE Adhoc
145	90385	DURARI L B (SC)	PROMOTEE	11-02-43	8-12-69	1-05-78	EE Adhoc
146	90386	RAVINDRNATHAN K P (SC)	PROMOTEE	21-12-44	1-10-66	7-04-78	EE Adhoc
✓147	90409	BALAKRISHNAN S	PROMOTEE	17-09-41	26-02-79	19-09-89	
148	90410	PURI N S	PROMOTEE	4-01-43	2-07-66	19-09-89	
149	90411	RADHAKRISHNAMURTHY G	PROMOTEE	6-05-43	19-09-89	19-09-89	
150	90919	RANA R S	PROMOTEE	12-01-43	6-09-66	19-09-89	NOTIONAL
✓151	90412	VICKRAMAN V	PROMOTEE	8-11-41	19-09-89	19-09-89	
✓152	90414	DAS K P	PROMOTEE	1-03-42	7-02-66	19-09-89	
153	90415	JARIWALA R K	PROMOTEE	3-01-45	30-09-60	19-00-89	
154	90416	SUR SALIL	PROMOTEE	1-04-46	19-09-89	19-09-89	
155	90417	RAO RAGHVENDRA B	PROMOTEE	22-01-44	20-02-67	19-00-89	
✓156	90418	MASILMANI C G	PROMOTEE	28-06-41	28-02-67	24-02-79	
157	90419	CHAUDHURY P K	PROMOTEE	7-11-43	7-02-66	19-09-89	
158	90400	VELUSWAMY S (SC)	PROMOTEE	25-03-44		31-12-79	EE Adhoc
159	90420	SIVASUBRAMANIAN K S	PROMOTEE	10-12-44	6-11-70	6-11-70	
160	90421	SANTHA KUMAR N	PROMOTEE	8-05-46	28-06-67	6-11-70	
161	90422	SANKARAN R	PROMOTEE	26-12-42	1-07-67	10-04-80	
162	90423	RAO A B VISHWAS	PROMOTEE	12-12-42	3-07-67	19-09-89	
163	90424	GUNACHANDRAN D	PROMOTEE	18-03-44	5-07-67	29-04-80	
164	90425	CHANDWASKAR A N	PROMOTEE	16-10-45	21-07-67	19-09-89	
165	90426	SRIVASTAVA O S	PROMOTEE	10-05-42	2-08-67	19-09-89	
166	90427	SAGOOR S	PROMOTEE	12-06-45	16-08-67	19-09-89	
167	90428	CHAND PURAN	PROMOTEE	21-11-46	4-09-67	19-09-89	
168	90429	GUPTA P C	PROMOTEE	1-11-46	11-09-67	19-09-89	
169	90430	JAIN S M D	PROMOTEE	8-04-45	20-09-67	19-09-89	
170	90431	BANIK P G	PROMOTEE	3-03-44	6-11-67	19-09-89	
171	90432	DEY S C	PROMOTEE	3-01-46	6-11-67	19-09-89	
172	90433	SEN S	PROMOTEE	12-03-44	27-11-67	19-09-89	
173	90434	DORA OP	PROMOTEE	13-12-44	16-12-67	19-09-89	
174	90435	DAS GUPTA S K	PROMOTEE	5-01-43	10-01-68	19-09-89	
175	90436	GUDI V R	PROMOTEE	10-11-42		19-09-89	
176	90437	RANA S S	PROMOTEE	4-07-40	12-02-68	19-09-89	
177	90438	GUPTA M K	PROMOTEE	20-12-43	27-01-68	19-09-89	
178	90439	LOROIA R L	PROMOTEE	12-12-48	21-04-68	19-09-89	
179	90440	FARIA RALPHY	PROMOTEE	12-11-44	17-05-68	19-09-89	
180	90441	RAO A HANUMANTHA	PROMOTEE	1-07-40		19-09-89	
181	90442	BANERJEE P K	PROMOTEE	1-01-40	3-08-68	19-09-89	
182	90443	MURLI KRISHNA K	PROMOTEE	4-11-46	7-08-68	19-09-89	

103	90444	ROY J M	PROMOTEE	1-01-47		19-09-89	
104	90445	GALA K N	PROMOTEE	22-02-45	19-10-60	19-09-89	
105	90446	GUPTA V P	PROMOTEE	9-05-44	21-10-68	19-09-89	
106	90448	JEBRAJ R	PROMOTEE	16-11-45	26-11-68	29-05-00	
107	90449	VENKATRAMAN V	PROMOTEE	16-10-45	20-11-68	20-04-00	
108	90450	AGUNACHALAM V	PROMOTEE	25-01-45	28-11-68	29-04-80	
109	90451	JAIN N K	PROMOTEE	10-06-46	21-01-69	19-09-89	
110	90452	SATYANARAYANA B	PROMOTEE	30-03-46	27-01-69	11-09-89	
111	90453	BHATT M M	PROMOTEE	2-10-48	12-05-69	19-09-89	
112	90456	HALDER SAYED HUSSAIN	PROMOTEE	30-12-45	3-09-69	19-09-89	
113	91301	CHAVAN O P	PROMOTEE	7-03-46	7-11-69	19-09-89	NOTIONAL
114	90458	JETHRA SURESH	PROMOTEE	12-08-47	5-12-69	19-09-89	
115	90459	BALAKRISHNAN N	PROMOTEE	15-03-43	8-02-69	19-09-89	
116	90460	SAXENA V C	PROMOTEE	10-07-44		19-09-89	
117	90461	AGGARWAL R K	PROMOTEE	5-09-45		19-09-89	
118	90462	SEN GUPTA B K	PROMOTEE	27-07-46		19-09-89	
119	90463	ROY L K	PROMOTEE	5-01-43		19-09-89	
120	90579	MITTAL A M	PROMOTEE	12-02-49	4-11-69	12-01-90	
121	90465	RAMANADARAO V S R	PROMOTEE	4-09-43	1-03-60	26-09-89	
122	90466	GUPTA J P	PROMOTEE	10-12-45	14-05-70	26-09-89	
123	90467	AGASAGI D V	PROMOTEE	7-06-44	2-01-70	26-09-89	
✓124	90468	CHANDRA KIRAN (SC)	PROMOTEE	1-05-41	6-01-70	26-09-89	
125	90469	MURTHY J S	PROMOTEE	20-03-45	10-01-70	26-09-89	
126	90470	KUDUCHKAR L	PROMOTEE	20-04-45	15-01-70	26-09-89	
127	90471	TUKKARAM. P (SC)	PROMOTEE	10-06-44	5-02-70	26-09-89	
128	90472	NAGESHWARA RAO Y	PROMOTEE	15-03-43	23-01-70	26-09-89	
129	90473	UPENDRANATHAN P	PROMOTEE	21-03-45	21-04-70	26-09-89	
130	90474	OBEROI S M	PROMOTEE	3-01-46	5-06-70	26-09-89	
131	90475	GHOSH T K	PROMOTEE	1-04-46	13-00-70	26-09-89	
132	90476	GUHA I	PROMOTEE	15-01-48	1-09-70	26-09-89	
133	91302	ANANTHARAMAN S	PROMOTEE			26-09-89	
134	90477	CHANDRAN G S	PROMOTEE	16-01-44	14-09-70	26-09-89	
135	90479	SARDAR A S (SC)	PROMOTEE	13-04-44	12-10-70	26-09-89	
136	90480	PADMANABHAN S	PROMOTEE	26-11-45	10-10-70	26-09-89	
137	91303	ROY A K	PROMOTEE	23-11-45	27-10-70		
138	90481	THAKKAR H N	PROMOTEE	4-06-46	4-12-70	26-09-89	
139	90482	CHAKROBORTY A K	PROMOTEE	27-07-47	11-12-70	26-09-89	
140	90483	TIGGA R K (ST)	PROMOTEE	17-07-50	15-12-70	26-09-89	EE Adhoc
141	90484	TEMBE A V	PROMOTEE	4-04-50	5-01-71	26-09-89	
142	90485	DAHIWAL V J	PROMOTEE	2-12-49	11-01-71	26-09-89	
143	90570	GUPTA R S	PROMOTEE	5-05-47		26-09-89	
144	90487	PAUL R P	PROMOTEE	4-02-43	2-03-71	26-09-89	
145	90488	SAHA K N (SC)	PROMOTEE	14-11-47	9-03-71	26-09-89	
146	90571	NEEMA P D	PROMOTEE	11-01-49	23-03-71	26-09-89	
147	90489	SHARMA P N	PROMOTEE	15-08-46	27-03-71	26-09-89	
148	90490	GURNANI N R	PROMOTEE	10-04-46		26-09-89	
149	90491	ROY R N (SC)	PROMOTEE	15-05-47	19-04-71	26-09-89	

230	90493	PANDE S R	PROMOTEE	15-06-40	10-06-71	26-09-89	
231	90572	GOPALANG	PROMOTEE	11-01-49	3-07-71	26-09-89	
232	90494	PARAB M R	PROMOTEE	6-01-48	11-08-71	26-09-89	
233	90495	KUTTAPPAN K (SC)	PROMOTEE	17-04-45	5-10-71	26-09-89	
234	90920	KAPOOR K.P.	PROMOTEE	29-11-47	6-10-71	26-09-89	
235	90496	MAJUMDAR K L	PROMOTEE	4-04-47	7-10-71	26-09-89	
236	91304	RAO B L	PROMOTEE	10-08-46		26-09-89	
237	90497	CHHAUDEY S K	PROMOTEE	1-03-49	11-11-71	26-09-89	
238	90498	BHARDWAJ S K	PROMOTEE	6-12-51	10-11-71	26-09-89	
239	90500	SOMAIYAD R	PROMOTEE	6-12-51	17-12-71	26-09-89	
240	90501	SESHADRI A R (SC)	PROMOTEE	18-09-45	24-12-71	26-09-89	
241	90502	SOUNDARAJAN K	PROMOTEE	10-08-47	24-12-71	26-09-89	
242	90503	MURGUNATHAN T	PROMOTEE	15-06-48	31-12-71	26-09-89	
243	91305	KRISHNARAJU D V	PROMOTEE	25-05-46	1-01-72	26-09-89	
244	91306	HANUMANTHU M (SC)	PROMOTEE	22-02-46	18-02-72	26-09-89	
245	90505	PRASAD D D	PROMOTEE	28-06-47	28-02-72	26-09-89	
246	90506	SENGUPTA SUPRIYA	PROMOTEE	12-05-40	20-02-72	26-09-89	
247	90507	SAHUR N P	PROMOTEE	15-01-49	9-03-72	26-09-89	
248	90508	UDDANDAIH D	PROMOTEE	24-04-51	9-03-72	26-09-89	
249	90509	MUKHOPADHYAY R N	PROMOTEE	15-08-48	20-03-72	26-09-89	
250	90510	MEHRA B P (SC)	PROMOTEE	1-04-48	13-04-72	26-09-89	
251	90512	RAMAMOORTHY S	PROMOTEE	6-09-43	26-04-72	26-09-89	
252	90513	VAID D V S	PROMOTEE	26-01-46	26-04-72	26-09-89	
253	90514	PATRA S C (ST)	PROMOTEE	1-04-46	20-06-72	26-09-89	
254	90515	CHANDWANI P A	PROMOTEE	2-12-43	13-07-72	26-09-89	
255	90516	GUPTA V K	PROMOTEE	26-01-49	14-07-72	26-09-89	
256	90517	DALIPKUMAR (SC)	PROMOTEE	10-03-47	1-02-74	26-09-89	
257	90518	RAM CHARAN (SC)	PROMOTEE	5-07-49	7-05-74	26-09-89	
258	90519	SALIG RAM (SC)	PROMOTEE	5-09-50	17-06-74	26-09-89	
259	90520	SINGH PREM (SC)	PROMOTEE	1-07-51	28-06-74	26-09-89	
260	90521	SHARMA K K (SC)	PROMOTEE	16-07-50	5-01-76	26-09-89	
261	90522	SUNDER K	PROMOTEE	4-07-47	17-07-72	26-09-89	
262	90523	SHYAM RADHEY	PROMOTEE	15-10-44	1-09-72	26-09-89	
263	90524	KHANEJA R K	PROMOTEE	27-04-46	5-08-72	26-09-89	
264	90525	GERA V K	PROMOTEE	25-04-40	1-08-72	26-09-89	
265	90526	SETHI SURENDER K	PROMOTEE	2-03-45	28-07-72	26-09-89	
266	90527	CHAKRABORTY T K	PROMOTEE	15-03-47	11-08-72	26-09-89	
267	90527	KHANDURI M M	PROMOTEE	18-05-49	14-08-72	26-09-89	
268	90528	ROY D K	PROMOTEE	18-05-49	23-09-72	26-09-89	
269	90529	CHAKRABORTY S	PROMOTEE	4-05-44	28-08-72		
270	90575	SINHA UTPAL	PROMOTEE	11-01-49		26-09-89	
271	90530	SURINDER KUMAR	PROMOTEE	2-10-48	5-09-72	26-09-89	
272	90531	JAIN A C	PROMOTEE	13-08-43	14-09-72	26-09-89	
273	90532	SHARMA S K	PROMOTEE	2-10-47	15-09-72	26-09-89	
274	90533	BOSE BABU D	PROMOTEE	12-06-44	10-11-72	26-09-89	
275	90534	AJESH KUMAR	PROMOTEE	20-06-53	10-11-72	26-09-89	
276	91307	BHATTA CHANDRASEKHER S	PROMOTEE	25-12-47	17-11-72	26-09-89	

277	90535	ANANDISAI A (SC)	PROMOTEE	10-03-44	7-12-72		
278	90536	TOTLANI NAMESH	PROMOTEE	20-09-53	27-12-72	20-09-89	
279	90538	RATHOD H B (SC)	PROMOTEE	20-08-46	2-00-77	26-09-89	
280	90539	JOSHI V K	PROMOTEE	13-11-50	11-01-73	26-09-89	
281	90540	PASWAN SUNESH (SC)	PROMOTEE	2-02-52	27-01-73	26-09-89	
282	90541	KRISHAN BAL	PROMOTEE	27-07-44	31-01-73	26-09-89	
283	90542	URANKAI B J	PROMOTEE	4-11-43	3-02-73	26-09-89	
284	90543	GOVIL H K	PROMOTEE	22-12-40	5-02-73	26-09-89	
285	90544	RAMAPPA K H (ST)	PROMOTEE	10-01-46	13-04-73	26-09-89	
286	90545	NAIK U N (ST)	PROMOTEE	7-06-46		26-09-89	
287	90546	SHARMA VINOD KR	PROMOTEE	10-06-49	12-07-73	26-09-89	
288	90547	SUBRAMANIAN T N	PROMOTEE	27-05-46	10-02-73	26-09-89	
289	90548	NAGARAJAN S	PROMOTEE	8-03-48	21-02-73	26-09-89	
290	90549	JOSHI G R	PROMOTEE	20-02-45	24-02-73	26-09-89	
291	90550	ZINCADI A D	PROMOTEE	23-03-48	24-02-73	26-09-89	
292	90551	GOPAL RAM	PROMOTEE	1-01-53	24-02-73	26-09-89	
293	90552	SINGH P N	PROMOTEE	12-07-49	1-03-73	26-09-89	
294	90553	RAGUNATH RAM (SC)	PROMOTEE	3-02-49	3-03-73	26-09-89	
295	90554	BISWAS R N (SC)	PROMOTEE	14-02-43	8-03-73	26-09-89	
296	90555	SAXENA S R	PROMOTEE	12-08-57	21-03-73	26-09-89	
297	90556	RAJA M B H	PROMOTEE	3-08-49	26-03-73	26-09-89	
298	90557	AROPA H K	PROMOTEE	30-04-52	28-03-73	26-09-89	
299	90558	KHATWANI C K	PROMOTEE	19-07-50	10-04-73	26-09-89	
300	90559	ANANDA J	PROMOTEE	24-09-49	13-04-73	26-09-89	
301	90560	AHUJA L K	PROMOTEE	10-11-50	19-04-73	26-09-89	
302	90560	BABUTA RAVINDRA	PROMOTEE	15-08-53	19-04-73	26-09-89	
303	90561	SINGH JASBINDER JIT	PROMOTEE	12-01-52	28-04-73	26-09-89	
304	90562	PREM KUMAR	PROMOTEE	13-01-52	28-04-73	26-09-89	
305	90563	MURTHY SATYANARAYANA	PROMOTEE	6-10-40	30-04-73	26-09-89	
306	90564	RAMESH K	PROMOTEE	9-02-46	7-05-73	26-09-89	
307	90565	PRAMOD KUMAR	PROMOTEE	15-07-50	15-05-73	26-09-89	
308	90566	ROY CHOWDHURY S	PROMOTEE	15-12-47	16-05-73	26-09-89	
309	90567	BHASKAR PATRA CH (SC)	PROMOTEE	1-07-46	1-06-73	26-09-89	
310	90568	BASU DEV SAHU (SC)	PROMOTEE	15-03-48	21-06-73	26-09-89	
311	90569	RAJ KUMAR P (SC)	PROMOTEE	24-10-48	18-09-73	29-01-90	
312	90570	SHAH J A	PROMOTEE	30-03-49	23-05-73	7-10-89	
313	90572	SRIVASTAVA A K	PROMOTEE	30-04-52	23-05-73	10-12-90	
314	90573	VISVAKARMA P B	PROMOTEE	1-08-49	26-05-73	9-10-89	
315	90574	KHAN A H	PROMOTEE	7-11-48	1-06-73	11-12-89	
316	90575	AGGRAWAL S C	PROMOTEE	25-12-49	4-06-73	5-10-89	
317	90576	GOEL PRADEEP	PROMOTEE	18-06-51	4-06-73	10-10-89	
318	90577	MEHRA V K	PROMOTEE	13-09-49	6-00-73	3-10-89	
319	90578	SETHI P C	PROMOTEE	15-02-53	12-06-73	4-10-89	
320	90579	SHARMA S D	PROMOTEE	14-10-48	7-06-73	30-09-89	
321	90580	SHARMA S N	PROMOTEE	10-10-50	15-06-73	3-10-89	
322	90581	MANDAL P K	PROMOTEE	11-09-50	12-06-73	26-09-89	
323	90582	JOHNNY P O	PROMOTEE	8-06-45	15-06-73	26-09-89	

324	90593	APTE A R	PROMOTEE	22-01-47	16-06-73	21-12-89	
325	90594	BHATTACHARYA S P	PROMOTEE	1-01-50	16-06-73	1-01-90	
326	90595	PURKAIT N M	PROMOTEE	26-01-50	10-06-73	1-01-90	
327	90596	DAS K C (SC)	PROMOTEE	11-04-48	21-06-73	21-12-89	
328	90597	SHIVASTAVA M M	PROMOTEE	24-12-48	27-06-73	16-01-90	
329	90598	SINGH AJIT	PROMOTEE	25-08-50	6-07-73	18-01-90	
330	90600	PAL P	PROMOTEE	1-07-47	23-07-73	10-01-90	
331	90601	BARPUZARI P	PROMOTEE	3-01-48	25-07-73	6-01-90	
332	90602	LAKHANI R K	PROMOTEE	26-10-52	1-08-73	29-01-90	
333	90603	VIDYASAGARAN C	PROMOTEE	15-04-51	3-08-73	14-02-90	
334	90604	SATYANARAYANA J	PROMOTEE	2-08-43	16-08-73	14-02-90	
335	90605	MURALI C P	PROMOTEE	1-07-50	18-08-73	15-01-90	
336	90606	SUBBA RAO P V	PROMOTEE	2-12-48	20-08-73	5-02-90	
337	90607	MAYADHAR SAHOO	PROMOTEE	14-10-45	22-08-73	1-01-91	
338	90608	VELAYUDHAN K P	PROMOTEE	20-02-47	4-09-73	21-12-89	
339	90609	SINGH ONKAR	PROMOTEE	10-04-44	12-09-73	29-12-89	
340	90610	CHOWDHURY V K	PROMOTEE	15-11-53	12-09-73	8-05-90	
341	90611	CHOWDHURY G R K	PROMOTEE	15-05-49	15-09-73	20-01-90	
342	90612	DIVAKARAN NAIK K G	PROMOTEE	2-06-51	15-09-73	1-08-90	
343	90613	RAJAGOPALAN B	PROMOTEE	10-06-48	17-09-73	16-01-90	
344	90614	TEJWANI D A	PROMOTEE	16-09-49	17-09-73	16-01-90	
345	90615	BULLESWARA RAO V C	PROMOTEE	1-02-51	17-09-73	18-01-90	
346	90616	RAHAMUTHULLAH SYED	PROMOTEE	1-01-50	19-09-73	29-01-90	
347	90617	DHASKAR RAO G	PROMOTEE	20-10-47	1-10-73	5-07-90	
348	90618	TALIKOTI T M	PROMOTEE	1-06-46	18-10-73	21-02-90	
349	91308	GUPTA S C	PROMOTEE	30-03-49	13-11-73	29-01-90	NOTIONAL
350	90619	YADAV H S	PROMOTEE	8-01-48	21-11-73	29-01-90	
351	90620	RAKESH M S (SC)	PROMOTEE	2-12-48	29-11-73	10-01-90	
352	90621	GANG V P	PROMOTEE	26-12-45	30-11-73	16-04-90	
353	90622	SAHA S N	PROMOTEE	11-01-41	11-01-74	1-01-90	
354	90623	GHOSH M L	PROMOTEE	3-07-48	11-01-74	8-01-90	
355	90624	MOIJJANI S C	PROMOTEE	13-06-51	21-01-74	21-12-89	
356	90625	SATEESH BADU V	PROMOTEE	10-04-50	23-01-74	21-09-90	
357	90626	SRIVASTAVA V P	PROMOTEE	4-05-53	29-01-74	13-02-90	
358	90627	ROY H B	PROMOTEE	26-03-39	30-01-74	1-01-90	
359	90628	MANDAL A	PROMOTEE	6-02-43	30-01-74	1-01-90	
360	90629	ROY S	PROMOTEE	13-06-43	31-01-74	1-01-90	
361	90630	ARYA B R (SC)	PROMOTEE	13-01-50	21-02-74	11-10-89	
362	90631	ADHIKARI K (SC)	PROMOTEE	9-10-40	4-03-74	27-01-90	
363	90632	SRINIVASA RAO K (SC)	PROMOTEE	14-02-49	11-04-74	27-01-90	
364	90633	NARAYANA RAO R (SC)	PROMOTEE	1-07-47	29-04-74	3-03-90	
365	90634	NATESHAN M (SC)	PROMOTEE	15-11-47	30-09-74	25-07-90	
366	90635	MANOHARAN M (SC)	PROMOTEE	4-02-51	14-02-77	19-03-90	
367	90636	TIRUPATHI K (SC)	PROMOTEE	10-06-50	15-02-77	2-01-90	
368	90637	NAYYANAN S (SC)	PROMOTEE	15-03-51	15-02-77	14-02-90	
369	90638	SINGH SURENDRA (SC)	PROMOTEE	10-10-52	31-07-75	30-12-89	
370	90639	RAJMOHAN PRASAD M S (ST)	PROMOTEE	15-08-53		23-04-90	

BHARAT SANCHAR NIGAM LIMITED (BSNL)  
(A Government of India Enterprise)  
OFFICE OF THE CHIEF ENGINEER(C), ASSAM CIVIL ZONE,  
MITRA BUILDING, ULUBARI, GUWAHATI-781007

No.1(42)2000/CE-ASM/GH/ 646

Dated: 24/04/2001

To

The Sr. D.D.G (BW),  
BSNL, Chandralok Building,  
10<sup>th</sup> floor, West Wing,  
36, Janpath,  
New Delhi,

**Subject:- Representations regarding anomalies in " Provisional Seniority list in the grade of A.E.(C) in the P & T Civil Wing."**

Three representations in connection with the above subject, have been received from the following officers. The undersigned is directed to forward the representations for taking necessary corrections/modifications etc. at your end please while preparing the final seniority list.

Enclo:-

Three no. of representations:-

- i) Sri S.C.Mukherjee, ASW(C).
- ii) Sri M.K.Basak, EE(C).
- iii) Sri B.R.Saikia, A.E(C).

- 5d -

EXECUTIVE ENGINEER(HQ),  
O/O THE CHIEF ENGINEER(C),  
BSNL, ASSAM ZONE,  
GUWAHATI.

Copy to:-

- 1-2. The Superintending Engineer(c), BSNL Civil Circle, Guwahati/Jorhat.
- 3-5. Officers Concerned.

*Reh* *16/4/01*  
EXECUTIVE ENGINEER(HQ)

*Attn: Shri Dinesh  
Attn: Shri Dinesh*

To  
The Lt. Deputy Director General (B.W)  
Bharat Sanchar Nigam Limited  
(A Govt. of India Enterprise)  
10th floor, Chandrakh Building  
Janpath, New Delhi.

(THROUGH PROPER CHANNEL)

no. BRS/ABC(e) / GH/19 dt 4 4 <sub>2001</sub>

Sub:- Non-inclusion of Name of Sri B.R.Saikia, AE(C), in All India Seniority List of AE(C)

Ref:- 5-1/2001-CSE dt. 27.02.2001

Respected Sir,

Circumstances beyond my control compel me to approach for honour with the following few lines concerning my name being omitted in the seniority list of AE(C) as well non issue of staff number.

1. Inspite of my earlier representation including No.BRS/GH/8 dt.29.11.99 and No.BRS/GH/14 dt.26.06.2000, there after no further repones from the Directorate, now B.S.N.L.
2. In the recent office memorandum No.5-1/2001/CSE dt.27.02.2001 communicated by CE(C), BSNL, Assam Zone my name is still omitted from this list the officers who are junior to me have been considered.

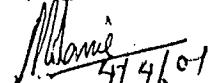
In view of the facts and circumstances explained in my earlier representations are also enclosed for your ready references.

By way of neglecting me from availing the career benefits creates mental agony and mounting loss effecting my performance of sincere and honest duty.

I would like to request your good office to consider my case for inclusion of my name in All India Seniority List of Assistant Engineer(C) as well as to allot staff number as earliest please.

Thanking you

Yours faithfully

  
( B.R. SAIKIA )  
Assistant Engineer(C)  
Civil Sub-Division- V  
Guwahati, BSNL.

Enclo:- As above

Advance copy to: the Lt.DDG(BW)  
BSNL, New Delhi.

( B.R. SAIKIA )

BHARAT SANCHAR NIGAM LIMITED  
OFFICE OF THE EXECUTIVE ENGINEER(C) :::::::::: CIVIL DIVISION  
N.C. BORDOLOI ROAD  
GUWAHATI-1.

No:-10(1)GHCD/ 748

Dated: 09/9/02.

To  
The Superintending Engineer(C)  
BSNL, Civil Circle  
Guwahati.

Sub:- Forwarding of application of Sri B.R.Saikia,  
Asstt.Engineer(C) for inclusion of name in  
All India Seniority list of Asstt.Engineer(C)  
and allotment of Staff No.

Forwarded kindly find herewith application in triplicate  
received from the above named Asstt.Engineer(C) on the Subject  
for favour of further needful action from your end.

Enclo:- As stated.

Executive Engineer(C)  
BSNL, Civil Division  
Guwahati.

Copy to:- Shri B.R.Saikia, Asstt.Engineer(C), Civil Sub-Division-V,  
Guwahati for information please.

*S. Ray*  
Executive Engineer(C)  
BSNL, Civil Division  
Guwahati.

*Approved by  
Chowdhury*

To,  
The Senior Deputy Director General (B.W.)  
Bharat Sanchar Nigam Limited  
(A Government India Enterprise)  
10<sup>th</sup> floor, Chandrik Building  
Janpath, New Delhi.

(Through proper Channel)  
No. BRS/AE(C)/GH/19

dated 17/08/02

**Sub: Non-inclusion of name of Sri B.R. Saikia, A.E. (civil) in all India Seniority list of A.E. (civil).**

Respected Sir,

Circumstances beyond my control compelled me to approach your honour following my name yet being kept omitted in the All India Seniority List, as well as no staff number yet being allotted to me.

That Sir, in spite of several representations including my last representation dated 04.04.2001 no response could be attracted till date.

That Sir, in the recent office memorandum no 5-1/2001/CSE dated 27.02.2001 communicated by the Chief Engineer (civil) Assam Zone, BSNL, my name was found omitted in the seniority list and names of officers figured who are pretty junior to me.

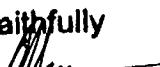
In spite of omission of my name in All India Seniority List, my pay was recently upgraded as per ACP scheme and all arrears were paid to me. This quite evidently proves that my name not figuring in the Seniority List or non-allotment of staff number is barely a discriminating act to affect my career.

That Sir, the way I am being deprived and being debarred to achieve my career benefits, has not only shocked me but also increased my mental agony, thus directly affecting my performance and sincerity to my duties. I am getting frustrated and loosing my interest to serve.

Hence I would request you once again to look into the matter of non-inclusion of my name without any fault of mine and to take proper action for including it in the Seniority List (as amended up-to-date) and kindly allot me my staff number, as early as possible.

Thanking you,

Yours Faithfully

  
(B.R. Saikia)  
Assistant Engineer (civil)  
BSNL Civil sub-division V, Guwahati.

1780

**BHARAT SANCHAR NIGAM LIMITED**  
**OFFICE OF THE SUPERINTENDING ENGINEER(CIVIL)**  
**BSNL CIVIL CIRCLE :: ULUBARI :: GUWAHATI-781007**  
**Fax No. 0361-524599 :: Telephone No. 0361-456000**

No. 11(1)00 /BSNL/CC/GH/ 584

Dated: 25/10/2002

To  
The Chief Engineer (C)  
Assam Zone,  
Guwahati.

**Sub:- Non- inclusion of name of Sri B.R.Saikia, A.E(C) in all India Seniority list of A.E(C).**

Enclosed please find herewith one representation dtd. 17-08-02 (in duplicate) in respect of the above named officer for the subject noted above.

I have been directed to forward the representation for onward transmission to the competent authority at your end please.

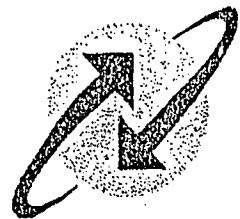
Enc: As above  
(in duplicate)

**ASSTT. ENGINEER (A)**  
**O/o. SUPERINTENDING ENGINEER (C)**  
**BSNL CIVIL CIRCLE**  
**GUWAHATI.**

Copy to:

✓ 1. Sri B.R.Saikia, A.E(C) BSNL Civil Sub-Division No. V. Guwahati.

*(Signature)*  
**ASSTT. ENGINEER (A)**  
**O/o. SUPERINTENDING ENGINEER (C)**  
**BSNL CIVIL CIRCLE**  
**GUWAHATI.**



BHARAT SANCHAR NIGAM LIMITED

(A Government of India Enterprise)

OFFICE OF THE CHIEF ENGINEER (CIVIL)

ASSAM CIVIL ZONE, 2<sup>ND</sup> FLOOR, MITRA BUILDING  
ASHRAM ROAD, ULUBARI, GUWAHATI - 781007

No.1(59)2002/CE-ASM/GH/ 1096

Date: 27.11.2002

To  
The Sr. D.D.G. (BW)  
Bharat Sanchar Nigam Limited  
10<sup>th</sup> floor, Chandralok Building,  
Janpath,  
New Delhi.

Sub:- Non inclusion of name of Sri B.R.Saikia, A.E(Civil), in the "All India Seniority list of A.E.(Civil)."

I am directed by Chief Engineer(c) to forward herewith a representation received from Sri B.R.Saikia, Asstt. Engineer(Civil), BSNL, Civil sub-Division No.-V, Guwahati (under Executive Engineer, BSNL, Civil division, Guwahati) on the above mentioned subject for taking further necessary action at your end please.

It is further noted that the above officer got A.C.P. after completion of 24 years service vide No.3-1/2000-CWG dtd.27-12-2000 and staff number not allotted.

Enclo:- As stat above.

Sd/-

EXECUTIVE ENGINEER (ADMN)  
O/O THE CHIEF ENGINEER(C)  
BSNL, ASSAM CIVIL ZONE,  
GUWAHATI

Copy to:-

1. The Superintending Engineer(c), BSNL, Civil Circle, Guwahati w.r.to letter No.11(1)00/BSNL/CC/GH/584 dtd.25-10-2002.

2. Sri B.R.Saikia, Asstt. Engineer(c), BSNL Civil Sub-Division No.-V, Guwahati.

*P.U.C.J. 27/11/2002*  
EXECUTIVE ENGINEER (ADMN)

ANNEXURE-VIII

Government of India  
Ministry of Communication & I.T.  
Department of Telecommunications  
36, Janpath, 10<sup>th</sup> Floor, Chanderlok Building,  
New Delhi-1.

No. 3-2/2002-CWG

Dated: 23.1.2003

O R D E R

Sub: Promotion/Posting/Transfer in the Grade of Executive Engineer (Civil).

1. The following posting/transfer in the Grade of Executive Engineer (Civil) are ordered with immediate effect:-

Sl.No	Name of the Officer (S/Sri)	Present posting	Posting on transfer	Remarks
1.	P.K. Mohapatra	EE(P&D) Postal Bangalore	EE(C), BSNL Bhubaneshwar	Against an existing vacancy
2.	Gajendra Kumar	EE(P&D) Postal Bangalore	EE(C) MTNL Delhi	-do-
3.	S.K. Gulati	EE(C) BSNL Patiala	EE(P&D) BSNL Chandigarh	-do-

2. The President is pleased to promote the following Assistant Engineer (Civil) to the Grade of Executive Engineer (C) of the P&T Building Works service in the pay scale of Rs. 10,000-325-15,200/- adhoc basis for a period of one year w.e.f. the date they take charge of the post or till the posts are filled up on regular basis which ever is earlier and post them as under:-

*Entered  
Anandlalwala*

Sl. No.	NAME (S/SHRI)	PRESENT POSTING (ZONE) AS AE (C)	PROPOSED POSTING ON PROMOTION	REMARKS
1.	D. GUNACHANDRA	BSNL, CENNAI	EE (C) BSNL PONDICHERRY	AGAINST AN EXISTING VACANCY
2.	A.N. CHANDWASKAR	BSNL, BHOPAL	EE(C) BSNL, BILASPUR	-DO-
3.	R.S. SAGOOG	BSNL, CHANDIGARH	EE(C) BSNL, PATIALA	VICE Shri Gulati transferred
4.	PURAN CHAND	DOP, DELHI	EE(C) BSNL, SHIMLA	AGAINST AN EXISTING VACANCY
5.	P.C. GUPTA	BSNL, DELHI	EE (P&D) O/O CE(C) BSNL, DELHI	-DO-
6.	S.M. D. JAIN	BSNL, JAIPUR	EE(C) DOP JAIPUR	-DO-
7.	P.G. BAINIK	DOP, CALCUTTA	EE (C) POSTAL CALCUTTA	-DO-
8.	S.C. DE	BSNL, SHILLONG	EE(P&D) BSNL, SHILLONG	-DO-
9.	S. SEN	BSNL, CALCUTTA	EE(C) BSNL, ITANAGAR	-DO-
10.	O.P. DORA	DOP, Delhi	EE(P&D), DOP PATNA	-DO-
11.	S.S. RANA	BSNL, BHOPAL	EE(HQ), BSNL, AHMEDABAD	-DO-
12.	M.K. GUPTA	ALTTCC, GHAZIABAD	EE(P&D) O/O CE(C) BSNL, DELHI	-DO-
13.	R.L. LOROIA	BSNL, CHANDIGARH	EE(P&D) OOP, AMBALA	-DO-
14.	RALPHY PARIA	BSNL, TRIVANDRUM	EE(C) BSNL, BANAKULAM	-DO-
15.	A.HANUMANTHA RAO	BSNL, HYDERABAD	EE(C) BSNL, RAJAMUNDRY	-DO-
16.	P.K. BANERJEE	BSNL, CALCUTTA	EE(C) BSNL, MALDA	-DO-
17.	K. MULIKRISHNA	BSNL, HYDERABAD	EE(P&D) BSNL, O/O CE (C) TRIVANDRUM	-DO-
18.	S.C. PATRA (ST)	DOP BHUBANESWAR	EE(C) DOP CUTTACK	-DO-
19.	K.H. RAMAPPA (ST)	DOP, BANGLORE	EE(C) DOP, MYSORE	-DO-
20.	U.N. NAIK (ST)	BSNL, BHUBANESWAR	EE(P&D) DOP, BANGALORE	Vice Sri Gajendra Kumar
21.	M.S. RAJMOHAN. PRASAD (ST)	BSNL, BANGALORE	EE(P&D) DOP BANGALORE	Vice Sh. P. K. Mahapatra transferred

3. The adhoc promotion of the above officers will not confer on them any right for regular promotion and seniority in the grade of Executive Engineer (C).
4. Assumption of the charge report may be furnished to all concerned.
5. Hindi version will follow.

(SUNIL KUMAR CHUGH)  
UNDER SECRETARY (CWG)

Copt to:-

1. Officers concerned through respective PCE (C)  
CE/(C)
2. All PCE(C)/EE (C), BSNL, CE(BW), MTNL, Delhi/  
Mumbai.
3. CE(C) Post Delhi/Bangalore.
4. Director (C ), Dot HQrs
5. Jt. DDG (BW), BSNL HQrs.
6. OL Section in favour of Hindi translation
7. Order Bundl

(SUNIL KUMAR CHUGH)  
UNDER SECRETARY (CWG)

8-AUG-03  
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH : AT GUWAHATI

O.A. No.24 of 2003

Sri Betha Ram Saikia,  
Son of Late Lakheswar Saikia,  
Assistant Engineer (Civil),  
B.S.N.L. Civil Sub-Division – V,  
Guwahati.

Filed by :-

..... Applicant

-Vs -

1. Union of India Represented by its Secretary(DOT), Ministry of Communications, Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110 001.
2. Chairman-cum- Managing Director, BSNL Board, Delhi, Sanchar Bhavan, 20, Ashoka Road, New Delhi.
3. Senior Deputy Director General (BW), BSNL, Chanderlok Building (10<sup>th</sup> Floor) 36, Janapath, New Delhi – 110 001.
4. Chief Engineer (Civil), BSNL Assam Civil Zone, Mitra Building, Ulubari, Guwahati – 781 007.

..... Respondents

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S7  
B.C. Pathak 618703  
Addl. Central Govt. Standing Counsel  
Central Administrative Tribunal  
Guwahati Bench : Guwahati

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RB

(WRITTEN STATEMENTS FILLED BY THE RESPONDENT NO. 1 to 4)

1. That the copies of the above noted O.A. No.24/2003 (hereinafter referred to as the "application") has been served on the respondents. The respondents have gone through the same and understood the contents thereof. The interest of all the respondents being common and similar, the written statements are to be treated as common to all of them.
2. That the statements made in the application which are not specifically admitted by the respondents are hereby denied.
3. That at the first instance, the answering respondents want to raise the preliminary objection that the application is barred by the law of limitation. The cause of action against which the application has been made before this Hon'ble Tribunal arose in the year 1989 as submitted by the applicant. The applicant remained silent for nearly 14 years and therefore, the application being time barred, it is liable to be dismissed with cost on this ground alone. The cause of action of the application is non-inclusion of the name of the applicant in the Provisional Seniority List of 1989. The seniority list was finalized and notified in June 1994. The applicant did not make any representation or raised any other objection at the relevant point of time against the said list. Hence, the application is hopelessly time-barred. In view of this fact, the seniority list finalized and notified in June 1994 has already attained finality and many persons have accordingly settled in their respective positions with seniority,

The law is well settled by the Hon'ble Supreme Court that a settled position after a long period of time can not be unsettled even if right of some one is prejudiced (reported in **AIR 1999 SC 1510 & CAT Full Bench Decision, Vol. III, Page – 206**).

**PARA-WISE COMMENTS :**

4. That with regard to the statements made in **para 1 (I) & 1 (ii)** of the application, the answering respondents state that the cause of action of the instant application relates back to the year 1989 and the same attained its finality by June 1994. At best, the matter could have been raised in the Court of Law on or before one and half years for the said date as provided under Section 20 and 21 of the Central Administrative Tribunal Act, 1985 (hereinafter referred to as the "Act"). But in fact, the applicant woke up only when the Provisional Seniority List was published vide O.M. No.5-1/2001-CSE dated 21.9.2001. The provisional list dated 21.9.2001 would be finalized only after considering all the representations. The representation, if any, submitted by the applicant shall also be taken into account before finalizing the list.

However, the law is well settled that when there are successive representations submitted after a lapse of time, such representations will not give any fresh cause of action if the matter is already time barred [AIR 1990 SC 10 – S.S. Rathore –vs-State of M.P. 1993 (1) ATR 855 (SC) – Rantan Chandra Samanta – vs- Union of India and 1998 SCC (L&S) 611 – B.S. Baweja –vs- State of Punjab].

5. That with regard to the statements made in **para 1.(iii)** of the application, the answering respondents state that the promotion orders were issued based on the seniority position in the Grade of Assistant Engineer (C) (hereinafter referred to as "AE(C)"). Since the applicant is not a regular AE (C), his name does not appear in the Seniority List and therefore he was not considered for promotion.

6. That the answering respondents have no comments to offer with regard to the statement made in **para 2** of the application.

7. That with regard to the statements made in **para 3** of the application, the answering respondents respectfully submit that the application is barred by limitation as provided under Section 20 and 21 of the Act.

8. That with regard to the statements made in **para 4.1** of the application, the answering respondents state that the statements made in the paragraph are misleading and incorrect. From the **Annexure I** (dated 28.10.78) annexed to the application, it is very much clear that the applicant was promoted to the Grade of AE (C) on purely temporary and ad hoc basis for a period of 4 (four) months only with a clear understanding that the said promotion to the Grade of AE (C) is purely on temporary and ad hoc basis and that the said promotion will not confer on the said promotees, in any manner whatsoever, any claim to seniority, promotion, confirmation or for counting of the said period towards regular service in the Grade of AE (C). The applicant has never been promoted to the Grade of AE (C) on regular basis. Hence, his claim for inclusion of his name in the Seniority List is not tenable.

9. That with regard to the statements made in **para 4.2, 4.3, 4.4, 4.5 and 4.7** of the application, the answering respondents state that as stated herein above, the cause of action and the subject matter of the application is barred by the law of limitation as the same occurred long back in the year 1989. Successive representations, including one dated 17.10.89, will not accrue a fresh cause of action as already stated hereinabove. The name of the applicant was not included in the Seniority List of AE (C) as he failed to pass the prescribed Departmental Qualifying Examination which was essential for regularization in the cadre of AE (C) during 1987 to 1992. The applicant admits that he passed the Accounts Examination held on 5<sup>th</sup> and 6<sup>th</sup> September 1989 (vide **Annexure 3** of his application). The applicant being aware of this fact, he kept quiet during the period 1989 to 1997. The applicant now tactfully wants to raise his claim with the representation dated 17.10.1989 purportedly sent to the respondents and the representation dated 22.12.1997 after a gap of about eight (8) years.

done well

As the applicant was not promoted to the grade of AE (C) on regular basis his claim for inclusion of his name on the Seniority List is untenable.

10. That with regard to the statement made in **para 4.6** of the application, the answering respondents state that the grant of benefit under ACP Scheme is not relevant so far as the case of the applicant for regular promotion to the grade of AE (C) is concerned.
11. That with regard to the statements made in **para 4.8** of the application, the answering respondents state that the applicant will be promoted to the grade of Executive Engineer (C) [hereinafter referred to as "EE(C)"] only after his regular appointment as AE(C) and considering the number of years of service required to be fulfilled for promotion to the grade of EE(C).
12. That with regard to the statements made in **para 4.9** of the application, the answering respondents state that as stated hereinabove, the application is premature as neither the provisional Seniority List has been finalized nor the applicant has been regularly promoted to the grade of AE(C). Moreover, the cause of action is time-barred by delay and laches on the part of the applicant.
13. That with regard to the statements made in **para 5.I to 5.V** of the application, the answering respondents state that the grounds shown on those paragraphs are neither legally valid grounds nor the same are supported by any cogent evidence. Therefore, the application is liable to be dismissed with cost as devoid of any merit or ground. There is nothing to show on records that the respondents have ever acted illegally, arbitrarily, discriminatorily or in violation of rules of natural justice. The respondents also submit that there is no such action on the part of the respondents which have violated any such fundamental right of the applicant. The non-consideration of the applicant, who could not come within the zone of consideration for promotion, and the consideration of those who could fulfill the required criteria for promotion, cannot be a

discrimination as the applicant is not similarly situated with the others. Hence, the grounds are not tenable in law.

14. That with regard to the statements made in **para 6** of the application, the answering respondents respectfully state that by mere submission of representation, a stale claim of the applicant cannot be revived and the settled position in law cannot be unsettled, which is barred by law.
15. That the respondents have no comments to make with regard to the statements made in **para 7** of the application.
16. That with regard to the statements made in **para 8 and 9** of the application, the answering respondents state that in view of the facts and circumstances of the case and the provisions of law, the applicant is not entitled to any relief, whatsoever, as prayed for, and the application is liable to be dismissed with cost as being devoid of any merit.

In the premises aforesaid, it is therefore prayed that your Lordship would be pleased to hear the parties, pursue the records and after hearing the parties and pursuing the records shall be pleased to dismiss the application with cost.

Verification

I, Shri Girish Chandra Deka, at present working as Asst. Engineer (Admn-IV) in the office of the Chief Engineer B.S.R.C Assam Zone Guwahati, being competent and duly authorized to sign this verification do hereby solemnly affirm and state that the statements made in para

are true to my knowledge and belief, those made in para

Being matter of records are true to my information derived therefrom and the rest are my humble submission before this Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this verification on this                   th day of August, 2003 at Guwahati.

Girish Chandra Deka  
DEPONENT

Assistant Engineer (Admn-IV)  
Office of the Chief Engineer (Civil)  
Bharat Sanchar Nigam Limited,  
Assam Zone, Guwahati-781007.